

# COMMITTEES

1989-90

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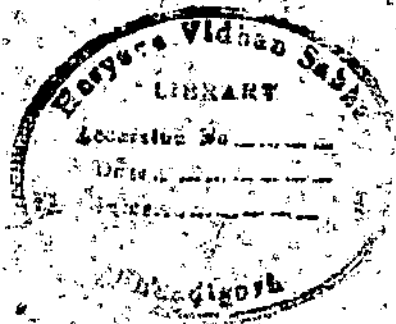
HARYANA VIDHAN SABHA SECRETARIAT  
CHANDIGARH

1990

## PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1989-90 —

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee of Privileges.
8. Business Advisory Committee.
9. House Committee.
10. Library Committee.
11. Committee on Petitions.



CHANDIGARH  
The 13th June, 1990.

SUMIT KUMAR  
Secretary

(iii)

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**PUBLIC ACCOUNTS COMMITTEE**

The Hon'ble Speaker having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 23rd February, 1989 to nominate nine members of the Committee on Public Accounts for the year 1989-90 nominated the Committee vide notification No. PAC-14/89/25 dated the 17th May, 1989. Shri Hira Nand Arya was appointed by the Speaker to be the Chairman of the Committee.

2. The Committee fixed/held a total number of 76 meetings during the period under review. The names of the members and the number of meetings attended by each one of them are shown in the following table.

| Sr. No. | Name of member            | Number of meetings attended |
|---------|---------------------------|-----------------------------|
| 1.      | Shri Hira Nand Arya       | 70                          |
| 2.      | Dr. Brij Mohan Gupta      | 71                          |
| 3.      | Shri Rattan Lal Kataria   | 26                          |
| 4.      | Shri Durga Dutt Attri     | 66                          |
| 5.      | Shri Bhagi Ram            | 51                          |
| 6.      | Shri Mange Ram            | 2                           |
| 7.      | Rao Dharam Pal            | 14                          |
| 8.      | Shri Surinder Kumar Madan | 39                          |
| 9.      | Shri Veda Singh Malik     | 46                          |

**Reports/Accounts Examined**

The Committee examined the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil and Revenue Receipts) and also examined partly the report for the year 1985-86 (Civil and Revenue Receipts).

**Meetings held and Business Transacted**

The details of meetings, the number of members present and

business transacted at each meeting are given below :—

| Sr. No.                 | Date of meeting     | Number of members present | Business transacted  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
|-------------------------|---------------------|---------------------------|--|-------------|--------------|------------|-------------|-------------------------|--------------|------------------|---------|------------------|---------------------|---------------|-----------|-----------------|---------------------|-----------------|-------|
| 1.                      | 24th May, 1989      | 7                         | Speaker, Haryana Vidhan Sabha and Accountant General, Haryana explained the scope and functions of the Committee to the members.   |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| 2.                      | 29th May, 1989      | 6                         | Oral examination of the representatives of Agriculture Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| 3.                      | 30th May, 1989      | 9                         | The Committee considered the letter received from the Commissioner and Secretary to Government, Haryana, Agriculture Department. The Committee acceded to the request made in and decided to resume the oral examination of Agriculture Department some time in the month of July, 1989.   |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| 4.                      | 6th June, 1989      | 5                         | The Committee considered nine letters received from various departments and noted the contents made therein.   |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
|                         |                     |                           | The Committee also framed and approved the questionnaire in respect of the irregularities appearing in the Report of the Comptroller and Auditor General of India for the year 1985-86 (Civil) relating to the following departments :—  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
|                         |                     |                           | <table border="0"> <tr> <td data-bbox="398 1006 518 1032">Agriculture</td> <td data-bbox="704 1006 813 1032">Irrigation</td> </tr> <tr> <td data-bbox="398 1050 507 1076">Industries</td> <td data-bbox="704 1050 791 1076">Finance</td> </tr> <tr> <td data-bbox="398 1093 671 1119">Town &amp; Country Planning</td> <td data-bbox="704 1093 879 1119">P.W.D. (B&amp;R)</td> </tr> <tr> <td data-bbox="398 1137 584 1163">Medical &amp; Health</td> <td data-bbox="704 1119 802 1145">Revenue</td> </tr> <tr> <td data-bbox="398 1180 595 1206">Animal Husbandry</td> <td data-bbox="704 1145 944 1171">Labour &amp; Employment</td> </tr> <tr> <td data-bbox="398 1223 540 1249">Public Health</td> <td data-bbox="704 1180 813 1206">Transport</td> </tr> <tr> <td data-bbox="398 1267 573 1293">Food &amp; Supplies</td> <td data-bbox="704 1223 922 1249">Supplies &amp; Disposal</td> </tr> <tr> <td data-bbox="398 1267 573 1293">Food &amp; Supplies</td> <td data-bbox="704 1267 791 1293">Homes</td> </tr> </table> | Agriculture | Irrigation   | Industries | Finance     | Town & Country Planning | P.W.D. (B&R) | Medical & Health | Revenue | Animal Husbandry | Labour & Employment | Public Health | Transport | Food & Supplies | Supplies & Disposal | Food & Supplies | Homes |
| Agriculture             | Irrigation          |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Industries              | Finance             |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Town & Country Planning | P.W.D. (B&R)        |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Medical & Health        | Revenue             |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Animal Husbandry        | Labour & Employment |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Public Health           | Transport           |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Food & Supplies         | Supplies & Disposal |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Food & Supplies         | Homes               |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| 5.                      | 7th June, 1989      | 4                         | The Committee discussed with the Representatives of Education Department regarding non-supply of replies to the questionnaire and after hearing the Commissioner & Secretary to Government Haryana, Education Department, the Committee acceded to the request made by her in the D.O. letter No. 4009-CEC-89 dated Nil.   |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
|                         |                     |                           | The Committee also framed and approved the questionnaire in respect of the irregularities appearing in the Report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts) relating to the following departments :—   |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
|                         |                     |                           | <table border="0"> <tr> <td data-bbox="398 1588 507 1614">Transport</td> <td data-bbox="704 1588 846 1614">Co-operation</td> </tr> <tr> <td data-bbox="398 1631 485 1657">Revenue</td> <td data-bbox="704 1631 824 1657">Agriculture</td> </tr> </table>   | Transport   | Co-operation | Revenue    | Agriculture |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Transport               | Co-operation        |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |
| Revenue                 | Agriculture         |                           |  |             |              |            |             |                         |              |                  |         |                  |                     |               |           |                 |                     |                 |       |

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- 6. 13th June, 1989 4  
 Industries, Excise & Taxation, Medical, P.W.D. (B&R), Public Health  
 Oral examination of the Representatives of Revenue Department in respect of Report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).
- 7. 14th June, 1989 5  
 Resumption of oral examination of the Representatives of the Revenue Department in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year 1984-85. (Revenue Receipts).
- 8. 20th June, 1989 6  
 (i) Committee considered three letters received from various departments and noted contents thereof.  
 (ii) Oral examination of the Representatives of the Development Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).  
 (iii) Oral examination of the Representatives of the Co-operation Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).
- 9. 21st June, 1989 6  
 Oral examination of the Representatives of the Tourism Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).
- 10. 27th June, 1989 2  
 Meeting adjourned for want of quorum.
- 11. 28th June, 1989 4  
 (i) Oral examination of the Representatives of the Irrigation Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).  
 (ii) Oral examination of the Representatives of the P.W.D. (Public Health) in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).  
 (iii) The Committee decided to watch the proceedings of the Central P.A.C. at Delhi and desired to obtain a programme for the purpose.
- 12. 4th July, 1989 2  
 Meeting adjourned for want of quorum.
- 13. 5th July, 1989 4  
 Oral examination of the Representatives of the Co-operation Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).
- 14. 11th July, 1989 5  
 (i) The Committee considered letter No. Appn.(A/cs)-5/CAG's Instructions/88-89/509 dated 23-6-89 regarding inclusion of comments in Appropriation Accounts received from A.G.'s office and desired that the Accountant General (Accounts), Haryana

be invited to attend the next meeting to personally explain the position in this behalf.

(ii) Resumption of oral examination of the Representatives of the Agriculture Department in respect of various paragraphs of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).

15. 12th July, 1989 5

(i) Oral examination of the Representatives of the P.W.D. (B&R) in respect of the report of Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).

(ii) The Committee noted the contents of telegram received from the Lok Sabha Secretariat regarding meeting of the Central P.A.C.

(iii) The Committee considered letter dated the 30th June, 1989 received from the Deputy Secretary, Revenue, Haryana, alongwith the unconfirmed proceedings of the meetings held on 13th and 14th June, 1989 and the corrections suggested by him were accepted by the Committee.

16. 18th July, 1989 8

The Committee discussed the matter with the Accountant General (A&E) regarding laying down limits in respect of excess expenditure and savings with reference to voted grants.

The Committee considered the request received from the Commissioner and Secretary to Government, Haryana, Education Department seeking postponement of the meeting and decided to examine the representatives of said department at a subsequent date.

The Committee also noted the contents of information supplied by Director of Agriculture, Haryana vide letter dated the 13th July, 1989.

17. 19th July, 1989 15

Oral examination of the Representatives of the Industries Department in respect of the report of Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).

18. 25th July, 1989 17

The Committee noted the contents of information supplied by the Director of Agriculture, Haryana regarding excessive purchase of pesticides.

Oral examination of the Representatives of the Home Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).

19. 26th July, 1989 64

The Committee discussed the reply to the Questionnaire with the departmental representatives and postponed their oral examination in respect of report of Comptroller and Auditor General of India for the year 1984-85 (Civil) as the reply was not received through the Government, i.e. the Commissioner and Secretary of the Department.

| 1   | 2                 | 3 | 4   |
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| 20. | 1st August 1989   | 5 | Oral examination of the Representatives of the Irrigation Department in respect of report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |
| 21. | 2nd August, 1989  | 2 | Meeting adjourned for want of Quorum.   |
| 22. | 8th August, 1989  | 5 | (i) discussion with the Chief Secretary to Government, Haryana and Representative of the P.W.D.(B&R) in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).  |
|     |                   |   | (ii) Oral examination of the Representatives of the Transport Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).  |
|     |                   |   | (iii) The Committee decided that the Committee would visit Hathni Kund Barrage and Tajewala projects on 6th and 7th September and also to hold meeting at Tajewala on 7th September, 1989.  |
| 23. | 9th August, 1989  | 5 | (i) Oral examination of the Representatives of Animal Husbandry Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |
|     |                   |   | (ii) Oral examination of the Representatives of the Town and Country Planning Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |
| 24. | 16th August, 1989 | 5 | (i) The Committee considered the request of the Commissioner & Secretary to Government, Haryana seeking extension of time for sending replies to the questionnaire and acceded to the request.  |
|     |                   |   | (ii) Oral examination of the Representatives of the Food and Supplies Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |
| 25. | 22nd August, 1989 | 4 | Oral examination of the Representatives of the Excise and Taxation Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).   |
| 26. | 23rd August, 1989 | 3 | Resumption of oral examination of the Representatives of the Excise and Taxation Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).   |
| 27. | 29th August, 1989 | 4 | (i) The Committee considered the request received from the Engineer-in-Chief Irrigation department Haryana regarding postponement of the on-the-spot study programme of the Committee to Tajewala, Hathni Kund Barrage and the Committee decided to defer the said programme. |
|     |                   |   | (ii) Resumption of oral examination of the representatives of the Excise and Taxation Department in   |



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|    |                      |   | respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts). |
| 28 | 5th September, 1989  | (i) The Committee considered the request of Commissioner and Secretary to Government, Haryana, Forest Department expressing his inability to attend the meeting of the Committee on 19th September, 1989 and the Committee acceded to the request.  |  |
|    |                      | (ii) The Committee accepted the corrections suggested by the Commissioner and Secretary to Government Haryana, Animal Husbandry Department in the proceedings of the meeting of the Committee held on 9-8-89.   |  |
|    |                      | (iii) Oral examination of the representatives of the Medical Education Department in respect of the report of Comptroller and Auditor General of India for the year 1984-85 (Civil).  |  |
| 29 | 6th September, 1989  | Resumption of the oral examination of the representatives of Irrigation department in regard to various paragraphs of the report of Comptroller and Auditor General of India for the year 1984-85 (Civil).  |  |
| 30 | 19th September, 1989 | Meeting adjourned for want of Quorum.   |  |
| 31 | 20th September, 1989 | Meeting adjourned for want of Quorum.   |  |
| 32 | 26th September, 1989 | (i) The Committee considered the request made by the Commissioner and Secretary to Government, Haryana Excise and Taxation Department regarding postponement of oral examination fixed for 27th September, 1989 and acceded to the request. The Committee also considered the letter dated 16th September, 1989 from Director of Food & Supplies, Haryana and letter dated 15th September, 1989 from the Commissioner and Secretary to Government, Haryana, Health and Medical Department and noted the contents thereof. |  |
|    |                      | (ii) The Committee also agreed to the corrections suggested by the Deputy Director of Food and Supplies in the proceedings of the meeting held on 16th August, 1989.  |  |
|    |                      | (iii) Oral examination of the representatives of the Development Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).  |  |
| 33 | 27th September, 1989 | Resumption of oral examination of the representatives of the Development Department in respect of report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).  |  |

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| 34. 3rd October, 1989  | 6 | Oral examination of the representatives of the Medical and Health department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |   |
| 35. 4th October, 1989  |   | Oral examination of the representatives of the Public Health Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).  |   |
| 36. 11th October, 1989 | 6 | (i) Oral examination of the representatives of the Excise and Taxation Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts).<br>(ii) The Committee decided to undertake a study tour to the States of Tripura, Mizoram and Assam from about 3rd to 14th November, 1989.  |   |
| 37. 17th October, 1989 | 6 | Oral examination of the representatives of the Forest Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |   |
| 38. 18th October, 1989 |   | (i) Resumption of oral examination of the Forest Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).<br>(ii) The Committee considered the matter regarding settlement of draft paragraphs with the A.G.'s office and delay in the return of draft paragraphs by the departments to the Audit Office.<br>(iii) The Committee decided to postpone the study tour to the States of Tripura, Mizoram and Assam scheduled from 3rd November, 1989. |   |
| 39. 24th October, 1989 | 2 | Meeting adjourned for want of Quorum.   |   |
| 40. 24th October, 1989 | 4 | The Committee considered the letters dated 19th October, 1989, 12th October, 1989 & 4th October, 1989 received from Forests Department and Finance Department respectively and noted the contents thereof.  |   |
|                        |   | (i) Oral examination of the representatives of the Medical Education Department in respect of the report of Comptroller and Auditor General of India for the year 1984-85 (Civil).  |   |
|                        |   | (ii) Oral examination of the representatives of the P.W.D. (B&R) in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |   |
| 41. 30th October, 1989 |   | (i) The Committee considered the corrections suggested by Director of Ayurveda, Haryana in the proceedings of the meeting held on 30th October, 1989 and accepted the corrections suggested.  |   |

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|     |                     |   | (ii) Resumption of oral examination of the representatives of Medical & Health department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil):   |
| 42. | 7th November, 1989  | 3 | Resumption of oral examination of the representatives of the Irrigation department in respect of report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).  |
| 43. | 18th November, 1989 | 3 | Resumption of oral examination of the representatives of the Irrigation department in respect of report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).  |
| 44. | 15th November, 1989 | 2 | Meeting adjourned for want of Quorum.  |
| 45. | 28th November, 1989 | 4 | The Committee considered the letter dated 21st November, 1989 received from the Chief Secretary to Government, Haryana and letter dated 16th November, 1989 received from the Commissioner and Secretary to Government, Haryana, Health and Medical & Education department and noted the contents thereof.<br>The Committee also considered the request made by the Financial Commissioner & Secretary to Government, Haryana, Transport Department regarding postponement of oral examination and acceded to the request. |
| 46. | 29th November, 1989 | 4 | The Committee confirmed the proceedings of its meetings held during July, 1989 to October, 1989.   |
| 47. | 5th December, 1989  | 5 | The Committee decided to postpone the oral examination of the representatives of Education department, on their request, fixed for that meeting.   |
| 48. | 6th December, 1989  | 5 | Oral examination of the representatives of Education department in respect of report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).   |
| 49. | 12th December, 1989 | 7 | The Committee considered the information supplied by the Commissioner and Secretary to Government, Haryana, Animal Husbandry and by the Managing Director of Haryana Dairy Development Cooperative Federation respectively.<br>Oral examination of the representatives of the Transport Department in respect of the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil).  |
| 50. | 13th December, 1989 | 4 | Resumption of oral examination of the representatives of Transport Department in respect of the report of Comptroller and Auditor General of India for the year 1984-85 (Civil).<br>The Committee decided to hold its meetings at Haridwar and at Rishikesh from 4th to 7th January, 1990.   |

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| 51 | 19th December, 1989 | 6 | The Committee considered the information supplied by the Finance Department concerning regularisation of excess over voted/charged appropriations for the year 1984-85.  |
|    |                     |   | Oral examination of the representatives of the Finance, Revenue, Irrigation and Food & Supplies Departments in respect of the report of Comptroller and Auditor General of India for the year 1984-85 (Civil) i.e. excess over voted grants/charged appropriations.  |
| 52 | 20th December, 1989 | 6 | Oral examination of the representatives of the Finance, Revenue, Irrigation, Community Development, Transport, Urban Development and Agriculture Departments in respect of report of the Comptroller and Auditor General of India for the year 1984-85 (Civil) i.e. excess over voted grants/charged appropriations.   |
| 53 | 26th December, 1989 | 7 | The Committee drafted its report on appropriation Accounts and Finance Accounts of the Haryana Government for the year 1984-85.  |
| 54 | 27th December, 1989 | 6 | The Committee drafted a part of the 29th Report for the year 1989-90 on the report of the Comptroller and Auditor General of India for the year 1984-85.   |
| 55 | 2nd January, 1990   | 6 | The Committee considered the request made by the Commissioner and Secretary to Govt., Haryana, Health and Medical Education department expressing his inability to attend the meetings of the Committee on 9th and 10th January, 1990 and acceded to the request.<br><br>The Committee decided to postpone its meetings fixed from 4th to 7th January, 1990 at Haridwar and Rishikesh. |
| 56 | 9th January, 1990   | 7 | Oral examination of the representatives of the Medical and Health Department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).  |
| 57 | 10th January, 1990  | 6 | The Committee decided to hold its own meetings at Haryana Bhavan, New Delhi on 22nd, 23rd and 24th January, 1990 and again on 29th & 30th January, 1990 for drafting a part of its 29th report.  |
| 58 | 16th January, 1990  | 5 | Resumption of oral examination of the representatives of the Transport Department in respect of the report of Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).  |
|    |                     |   | The Committee confirmed the proceedings of its meetings held during November, 1989 to January, 90.   |
| 59 | 22nd January, 1990  | 8 | The Committee drafted a part of the 29th Report of the Committee on the Audit Report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts) pertaining to P.W.D. (B&R) and Transport Department, at Haryana Bhavan, New Delhi.  |

60. 23rd January, 1990 The Committee partly drafted its 29th Report on the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts) pertaining to Industries and Revenue Department at Haryana Bhavan, New Delhi.

61. 24th January, 1990 The Committee partly drafted its 29th Report on the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts) pertaining to Excise and Taxation Department at Haryana Bhavan, New Delhi.

62. 29th January, 1990 The Committee partly drafted its 29th Report on the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil) at Haryana Bhavan, New Delhi.

63. 30th January, 1990 The Committee partly drafted its 29th Report on the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil) at Haryana Bhavan, New Delhi.

The Committee decided to undertake an on-the-spot study of the working of the Haryana Roadways depots at Kaithal, Jind, Bhiwani and Gurgaon from 24th to 29th February, 1990.

64. 5th February, 1990 The Committee considered the corrections suggested by the Financial Commissioner and Secretary to Govt. Haryana Revenue Department in the proceedings of the meeting held on 19th December, 1989 and accepted the corrections. The Committee also considered the corrections suggested by the Financial Commissioner and Secretary to Govt. Haryana Transport Deptt. in the proceedings of the meetings held on 12th and 13th December 1989 and accepted the corrections.

(ii) Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of PWD (B&R).

(iii) The Committee finalised its 30th report on the Excess demands for grants for the year 1984-85.

65. 7th February, 1990 Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of Public Health department.

66. 7th February, 1990 The Committee made on-the-spot study of working of the Haryana Roadways depot at Kaithal.

67. 18th February, 1990 The Committee made on-the-spot study of working of the Haryana Roadways depot at Jind.

68. 8th February, 1990 The Committee made on-the-spot study of working of the Haryana Roadways depot at Bhiwani.

69. 9th February, 1990 The Committee made on-the-spot study of working of the Haryana Roadways depot at Gurgaon.

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70. 10th February, 1990  
Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of Revenue Department.

71. 14th February, 1990  
4  
The Committee also considered letters dated 7th February, 1990, 23rd February, 1990 and 1st February, 1990 received from Food & Supplies, Finance and Health Departments respectively.

72. 20th February, 1990  
5  
Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of Revenue Department.

73. 21st February, 1990  
5  
Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of the Animal Husbandry and Social Welfare departments.

74. 28th February, 1990  
5  
The Committee also considered the letter dated 7th Feb., 1990 along with its enclosure received from the Commissioner and Secretary to Govt., Haryana, Development & Panchayat Deptt., regarding disciplinary action against Sh. Dev Raj Vohra.

75. 28th February, 1990  
5  
Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of the Medical & Health, Lotteries and Civil Aviation Departments.

76. 7th March, 1990  
6  
Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of the Housing, Technical Education and Food & Supplies departments.

(ii) The Committee framed and approved the questionnaires in respect of irregularities appearing in the Report of Comptroller and Auditor General of India for the year 1986-87 (Civil and Revenue Receipts).

(iii) The Committee confirmed the proceedings of its meetings held during January, 90 to February, 90.

76. 7th March, 1990  
6  
Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of the Excise and Taxation Department.

The Committee finalised its 29th report on the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil and Revenue Receipts).

#### Meeting Adjourned for want of Quorum

The meeting i.e. on 27-6-89, 4-7-89, 12-8-89, 19-9-89, 20-9-89, 24-10-89 and 15-11-89 were adjourned for want of quorum during the period under review.

#### Meeting held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given below:

1. New Delhi (Sr. No. 59 to 63) 22nd, 23rd, 24th, 29th and 30th January, 1990 (5 days).
2. Kaithal (Sr. No. 66) 27th February, 1990.
3. Jind (Sr. No. 67) 8th February, 1990.
4. Bhiwani (Sr. No. 68) 8th February, 1990.
5. Gurgaon (Sr. No. 69) 9th February, 1990.

#### Reports Presented

Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the 29th Report of Public Accounts Committee on the report of the Comptroller and Auditor General of India for the year 1984-85 (Civil and Revenue Receipts) and 30th Report of Public Accounts Committee on the Appropriation Accounts Finance Accounts of the Haryana Government for the year 1984-85, were presented to the House on 20th March, 1990.

#### Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 1989-90 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 23rd February, 1989 authorising him to nominate the members of the Committee on Public Undertakings for the year 1989-90 and was notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-CPU/1989-90/19, dated the 17th May, 1989.

2. The Committee fixed/held a total number of 69 meetings during the period under review out of which no business was transacted at 3 meetings for want of quorum. The names of members and the number of meetings attended by each of them are shown in the following table :

| Sr. No. | Name of Member               | Number of meetings attended |
|---------|------------------------------|-----------------------------|
| 1.      | Shri Shiv Lal                | 55                          |
| 2.      | Ch. Des Raj                  | 47                          |
| *3.     | Shri Gurdial Singh Saini     | 28                          |
| 4.      | Shri Harnam Singh            | 63                          |
| 5.      | Shri Jai Singh Rana          | 32                          |
| 6.      | Shri Pardeep Kumar Chaudhary | 3                           |
| 7.      | Shri Shiv Parshad            | 61                          |
| 8.      | Shri Tek Chand Nain          | 47                          |
| 9.      | Smt. Vidya Beniwal           | 39                          |
| **10.   | Shri Ram Bilas Sharma        | 12                          |

\*Shri Gurdial Singh Saini, M.L.A., resigned his seat from the Haryana Legislative Assembly and consequently ceased to be a member of the Committee with effect from 13th December, 1989.

\*\*Shri Ram Bilas Sharma, M.L.A., was nominated by the Hon'ble Speaker as a member of the Committee with effect from 26th December, 1989, for the remaining period of the year 1989-90.

### 3. Meetings held and business transacted

The details showing dates of meetings held, the number of



members present and the business transacted at each meeting are given in the following table :-

| Sr. No. | Date of meeting | Number of members present | Business transacted   |
|---------|-----------------|---------------------------|---|
| 1       | 2               | 3                         | 4   |
| 1.      | 7th June, 1989  | 9                         | (i) Condolence resolution regarding the death of Shri Suresh Chaudhary son of Shri Shiv Lal, Chairman of the Committee.<br>(ii) Address by the Deputy Speaker, Accountant General, Haryana, the Financial Commissioner & Secretary to Government, Haryana and the Chairman of the Committee about the scope and functions of the Committee. |
| 2.      | 14th June, 1989 | 5                         | Selection of the Corporations / Boards for examining their General Working during the year 1989-90.   |
| 3.      | 19th June, 1989 | 8                         | (i) Consideration of papers placed before the Committee.<br>(ii) Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the General Working of Haryana Housing Board.  |
| 4.      | 20th June, 1989 | 5                         | Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 27th Report of the Committee on the General Working of Haryana State Industrial Development Corporation Limited.  |
| 5.      | 26th June, 1989 | 4                         | Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 27th Report of the Committee on the General Working of Haryana State Industrial Development Corporation, Limited.   |
| 6.      | 27th June, 1989 | 4                         | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in various outstanding paragraphs of the 6th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |
| 7.      | 3rd July, 1989  | 5                         | (i) Consideration of papers placed before the Committee.<br>(ii) Scrutiny of the replies in respect of paragraphs No. 6.7 and 6.8 of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to the Haryana State Electricity Board and framed supplementary questionnaire.                                |
| 8.      | 4th July, 1989  | 2                         | No business transacted for want of quorum.  |
| 9.      | 10th July, 1989 | 7                         | Scrutiny of a part of the replies received in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board.  |

| 1   | 2                 | 3 | 4   |
|-----|-------------------|---|---|
| 10. | 11th July, 1989   | 8 | Scrutiny of the remaining part of the replies received in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board and framed supplementary questionnaire.       |
| 11. | 17th July, 1989   | 8 | (i) Consideration of the paper placed before the Committee.<br>(ii) Scrutiny of the documents received from the representatives of the Haryana Housing Board during the on-the-spot study tour of the Committee on 1st March, 1988 of the Housing Board Colony, Rewari. |
| 12. | 18th July, 1989   | 7 | Oral examination of the representatives of the Haryana Housing Board in respect of the documents received from them during the on the spot study tour of the Committee of the Housing Board Colony, Rewari.   |
| 13. | 24th July, 1989   | 7 | Scrutiny of a part of the replies in regard to the implementation of recommendations/observations contained in the 25th Report of the Committee on the General Working of the Kurukshetra Development Board.  |
| 14. | 25th July, 1989   | 8 | (i) Confirmation of proceedings.<br>(ii) Scrutiny of the remaining part of the replies in regard to the implementation of recommendations/observations contained in the 25th Report of the Committee on the General Working of the Kurukshetra Development Board.       |
| 15. | 31st July, 1989   | 8 | Scrutiny of a part of the replies in respect of paragraph No. 7.7 of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to the Haryana State Electricity Board.   |
| 16. | 1st August, 1989  | 7 | Scrutiny of the remaining part of the replies in respect of paragraph No. 7.7 of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to the Haryana State Electricity Board and framed supplementary questionnaire.                |
| 17. | 7th August, 1989  | 7 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 26th Report of the Committee on the General Working of the Haryana Land Reclamation and Development Corporation Limited.                                       |
| 18. | 8th August, 1989  | 7 | Scrutiny of the replies in respect of paragraph No. 7.8 of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to the Haryana State Electricity Board and framed supplementary questionnaire.                                      |
| 19. | 14th August, 1989 | 5 | (i) Consideration of paper placed before the Committee.   |

| 1   | 2                    | 3 | 4  |
|-----|----------------------|---|--|
|     |                      |   | (ii) Scrutiny of the replies in regard to the implementation of outstanding recommendations/ observations contained in the 14th Report of the Committee on the General Working of the Haryana State Minor Irrigation (Tubewells) Corporation Limited.                                  |
| 20. | 21st August, 1989    | 3 | Scrutiny of the replies to the questionnaire on the General Working of the Haryana Tourism Corporation Limited.  |
| 21. | 22nd August, 1989    | 4 | Oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in respect of the General Working of the Haryana Tourism Corporation Limited.  |
| 22. | 28th August, 1989    | 5 | (i) Consideration of papers placed before the Committee.<br>(ii) Resumption of scrutiny of the replies in regard to the questionnaire on the General Working of the Haryana Tourism Corporation Limited.   |
| 23. | 29th August, 1989    | 6 | (i) Decision to undertake study tour to the States of Tamil Nadu, Kerala and Karnataka from 27th September, 1989 to 9th October, 1989.<br>(ii) Resumption of scrutiny of the replies in regard to the questionnaire on the General Working of the Haryana Tourism Corporation Limited. |
| 24. | 4th September, 1989  | 7 | (i) Consideration of paper placed before the Committee.<br>(ii) Resumption of oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in respect of the General Working of the Haryana Tourism Corporation Limited.                              |
| 25. | 5th September, 1989  | 7 | Resumption of oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in respect of the General Working of the Haryana Tourism Corporation Limited.  |
| 26. | 19th September, 1989 | 6 | (i) Consideration of papers placed before the Committee.<br>(ii) Appraisal of the arrangements made in connection with the study tour to the States of Tamil Nadu, Kerala and Karnataka.   |
| 27. | 27th September, 1989 | 5 | Framing of questionnaire for discussion with the counterpart Committees during study tour to other States.   |
| 28. | 29th September, 1989 | 5 | Discussion with the Committee on Public Undertakings of Tamil Nadu on matters of common interest.  |
| 29. | 1st October, 1989    | 5 | Review of the discussion held with counterpart committee of Tamil Nadu.  |

| 1                      | 2 | 3   | 4 |
|------------------------|---|---|---|
| 30. 2nd October, 1989  | 5 | Consideration of questionnaire to be discussed with the counterpart Committee of Kerala.  |   |
| 31. 3rd October, 1989  | 5 | Discussion with the Committee on Public Undertakings of Kerala on matters of common interest.   |   |
| 32. 5th October, 1989  | 5 | Discussion with the Chairman, Legislative Council, Karnataka on matters of common interest.   |   |
| 33. 6th October, 1989  | 5 | Scrutiny of material/further replies received from the Haryana Tourism Corporation Limited relating to its General Working.   |   |
| 34. 7th October, 1989  | 5 | Scrutiny of a part of the replies to questionnaire on the General Working of the Haryana Agricultural Marketing Board.  |   |
| 35. 9th October, 1989  | 6 | Review of discussion held with counterpart Committee of Kerala and Chairman of Legislative Council, Karnataka.  |   |
| 36. 16th October, 1989 | 5 | Scrutiny of a part of the replies in regard to the implementation of recommendations/observations contained in 21st Report of the Committee on the General Working of the Haryana Backward Classes Kalyan Nigam.  |   |
| 37. 17th October, 1989 | 8 | Resumption of scrutiny of the replies in regard to the implementation of recommendations/observations contained in 21st Report of the Committee on the General Working of the Haryana Backward Classes Kalyan Nigam.  |   |
| 38. 23rd October, 1989 | 6 | <p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in respect of the General Working of the Haryana Tourism Corporation Limited.</p> <p>(iii) Postponement of oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation fixed for 24th September, 1989, in respect of the General Working of the Haryana Tourism Corporation Limited.</p> |   |
| 39. 24th October, 1989 | 3 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Confirmation of proceedings.</p>  |   |
| 40. 30th October, 1989 | 4 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Framing of questionnaire on a part of the Report of the Comptroller and Auditor General of India for the year 1985-86 (Commercial).</p>   |   |
| 41. 7th November, 1989 | 2 | No business transacted for want of quorum.  |   |

| 1   | 2                   | 3 | 4   |
|-----|---------------------|---|---|
| 42. | 15th November, 1989 | 3 | Framing of questionnaire on the remaining part of the Report of the Comptroller and Auditor General of India for the year 1985-86 (Commercial).   |
| 43. | 28th November, 1989 | 2 | No business transacted for want of quorum.  |
| 44. | 29th November, 1989 | 3 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 28th Report of the Committee on the General Working of the Haryana Warehousing Corporation.  |
| 45. | 4th December, 1989  | 4 | (i) Consideration of papers placed before the Committee.<br><br>(ii) Postponment of the oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation fixed for the 4th and 5th December, 1989, in respect of the General Working of the Haryana Tourism Corporation Limited. |
| 46. | 5th December, 1989  | 5 | (i) Scrutiny of the replies to the supplementary questions received from the Haryana Tourism Corporation Limited.<br><br>(ii) Decision to undertake an on-the-spot study of the Haryana Tourism Complexes in the State from 19th December, 1989 to 22nd Dec., 1989.   |
| 47. | 11th December, 1989 | 5 | Resumption of oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in regard to the General Working of the Haryana Tourism Corporation Limited.  |
| 48. | 12th December, 1989 | 5 | Resumption of oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in regard to the General Working of the Haryana Tourism Corporation Limited.  |
| 49. | 18th December, 1989 | 7 | Resumption of oral examination of the representatives of the Tourism Department/Haryana Tourism Corporation in regard to the General Working of the Haryana Tourism Corporation Ltd.  |
| 50. | 19th December, 1989 | 6 | (i) Informal discussion about the points to be discussed during the on-the-spot study tour to Tourist Complexes.<br><br>(ii) On-the-spot study of King Fisher (Ambala City), Oasis (Karnal), Sky Lark (Panipat) Tourist Complexes, and Karna Lake restaurant, Karnal.   |
| 51. | 20th December, 1989 | 5 | On-the-spot study of Badkhal Lake (Badkhal), Magpie (Faridabad), Dubchick (Hódel) and Sohna Tourist Complexes.  |
| 52. | 21st December, 1989 | 6 | On-the-spot study of Jungle Babbler (Dharuhera), Rosy Pelican (Sultanpur), Shama (Gurgaon) Tourist Complexes and Hotel Raj Hans (Suraj Kund).   |
| 53. | 22nd December, 1989 | 7 | Review of discussion held during the on-the-spot study tour of various Tourist Complexes.   |

| 1                       | 2 | 3   | 4 |
|-------------------------|---|---|---|
| 54. 26th December, 1989 | 7 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 2nd and 4th Reports of the Committee on the General Working of the Haryana Financial Corporation and the Haryana State Handloom & Handicrafts Corporation, respectively. |   |
| 55. 27th December, 1989 | 6 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 9th Report of the Committee on the General Working of the Haryana Breweries Limited.   |   |
| 56. 1st January, 1990   | 6 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |   |
| 57. 2nd January, 1990   | 5 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |   |
| 58. 8th January, 1990   | 6 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |   |
| 59. 9th January, 1990   | 4 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |   |
| 60. 22nd January, 1990  | 6 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |   |
| 61. 29th January, 1990  | 7 | (i) Consideration of papers placed before the Committee.<br>(ii) Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.            |   |
| 62. 30th January, 1990  | 5 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |   |
| 63. 5th February, 1990  | 6 | (i) Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.<br>(ii) Confirmation of proceedings.                                    |   |
| 64. 6th February, 1990  | 8 | Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.   |   |

| 1   | 2                   | 3 | 4  |
|-----|---------------------|---|--|
| 65. | 12th February, 1990 | 6 | Going through a part of the material received and evidence tendered by the representatives of the Government/Haryana Tourism Corporation for purposes of drafting the report on the General Working of the Corporation.  |
| 66. | 13th February, 1990 | 5 | Going through the remaining part of the material received and evidence tendered by the representatives of the Government/Haryana Tourism Corporation for purposes of drafting the report on the General Working of the Corporation.                                |
| 67. | 28th February, 1990 | 5 | (i) Consideration of papers placed before the Committee.<br>(ii) Scrutiny of the replies in regard to the implementation of recommendations/observations contained in the 8th Report of Public Accounts Committee relating to the Haryana State Electricity Board. |
| 68. | 6th March, 1990     | 6 | (i) Confirmation of proceedings.<br>(ii) Drafting of the Thirtieth Report on the General Working of the Haryana Tourism Corporation Limited.   |
| 69. | 7th March, 1990     | 8 | Finalisation of the Thirtieth Report on the General Working of the Haryana Tourism Corporation Limited.  |

#### 4. Meetings held at places other than Chandigarh/Haryana.

|    |                          |                      |
|----|--------------------------|----------------------|
| 1. | New Delhi (Sr. No. 27)   | 27th September, 1989 |
| 2. | Madras (Sr. No. 28)      | 29th September, 1989 |
| 3. | Rameshwaram (Sr. No. 29) | 1st October, 1989    |
| 4. | Kanyakumari (Sr. No. 30) | 2nd October, 1989    |
| 5. | Trivandrum (Sr. No. 31)  | 3rd October, 1989    |
| 6. | Bangalore (Sr. No. 32)   | 5th October, 1989    |
| 7. | Mysore (Sr. No. 33)      | 6th October, 1989    |
| 8. | Bangalore (Sr. No. 34)   | 7th October, 1989    |
| 9. | New Delhi (Sr. No. 35)   | 9th October, 1989    |

#### 5. Meetings/on-the-spot study held/conducted outside Chandigarh at different places in the State.

- (i) Tourist Complexes King Fisher (Ambala City), Oasis (Karnal) and Sky Lark (Panipat) and Karna Lake Restaurant (Karnal) on 19th Dec., 1989.

- (ii) Tourist Complexes Badkhal Lake, Magpie (Faridabad) Dubchick (Hodel) and Sohna on 20th Dec., 1989.
- (iii) Tourist Complexes Jungle Babbler (Dharuhera), Rosy Pelican (Sultanpur), Shama (Gurgaon) and Hotel Raj Hans (Suraj Kund) on 21st Dec., 1989.
- (iv) Review of discussion held during the on-the-spot study tour of Tourist Complexes at Suraj Kund on 22nd Dec., 1989.

6. Report presented.

30th Report of the Committee on the General Working of the Haryana Tourism Corporation Limited.

7. Proceeding.

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat



## COMMITTEE ON ESTIMATES

1. The Committee on Estimates for the year 1989-90 consisting of nine members was nominated by the Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sittings held on 23rd February, 1989 and notified vide Haryana Vidhan Sabha Secretariat notification No. EC-1/1989-90/20, dated 17th May, 1989.

2. Shri Mani Ram, M.L.A. was appointed as Chairman of the Committee.

3. The Committee held 27 sittings at Chandigarh, and 6 sittings outside Chandigarh. The names of the members and numbers of meetings attended by each of them are shown in the table given below :—

| Sr. No. | Name of Members                 | Number of sittings attended |
|---------|---------------------------------|-----------------------------|
| 1.      | Shri Mani Ram<br>Chairman       | 32                          |
| 2.      | Shri Devi Dass<br>Member        | 20                          |
| 3.      | Shri Kailash Chand Sharma<br>Do | 30                          |
| 4.      | Shri Kishan Singh Sangwan<br>Do | 7                           |
| 5.      | Rao Narbir Singh<br>Do          | 1                           |
| 6.      | Shri Sardul Singh<br>Do         | 11                          |
| 7.      | Shri Vasu Dev Sharma<br>Do      | 11                          |
| 8.      | Shri Satbir Singh Kadian<br>Do  | 27                          |
| *9.     | Shri Jagan Nath<br>Do           | 15                          |
| **10.   | Shri Sita Ram Singla<br>Do      | 12                          |

\*Shri Jagan Nath M.L.A. resigned from the Membership of the Committee on his appointment as Minister w.e.f. 5th December, 1989.

\*\*Shri Sita Ram Singla, M.L.A. was nominated to serve on the Committee on Estimates for the remaining period of the year 1989-90 on 27th December, 1989.

### Meetings held and Business transacted

4. The dates of meetings, the number of members present and business transacted at each meeting are given below :—

| Sr. No. | Date of meeting | Number of Members Present | Business Transacted   |
|---------|-----------------|---------------------------|---|
| 1.      | 2.              | 3.                        | 4.  |
| 1.      | 30th May, 1989  | 6                         | The Hon. Speaker, Haryana Vidhan Sabha explained the scope and functions of the Committee to the members.   |
| 2.      | 6th June, 1989  | 4                         | The Committee selected, to the following departments to examine their Budget Estimates for the year 1989-90 :—<br>1. Irrigation,<br>2. Animal Husbandry,<br>3. Revenue, and<br>4. Social Welfare.   |
| 3.      | 13th June, 1989 | 3                         | Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs of the 16th Report of the Estimates Committee for the year 1983-84 relating to the Health Department.   |
| 4.      | 19th June, 1989 | 4                         | Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs No. 38 and 45 of the 16th Report of the Committee pertaining to Health Department.  |
| 5.      | 28th June, 1989 | 4                         | Oral examination of the Commissioner and Secretary to Government, Haryana, Town and Country Planning Department in respect of non supply of the quarterly progress report to the outstanding paragraphs of the 20th Report of the Committee on Estimates for the year 1987-88.                                      |
| 6.      | 5th July, 1989  | 6                         | Scrutiny of material received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs No. 23, 25 and 26 of the 19th Report of the Committee for the year 1986-87 relating to the Food & Supplies Department.   |
| 7.      | 11th July, 1989 | 3                         | Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs No. 14 and 15 of the 20th Report of the Committee for the year 1987-88, relating to the Town and Country Planning Department.                         |
| 8.      | 18th July, 1989 | 6                         | Resumption of scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs No. 16 and 17 of the 20th Report of the Estimates Committee for the year 1987-88, relating to the Town and Country Planning Department. |

| 1   | 2                             | 3  | 4   |
|-----|-------------------------------|----|---|
| 9.  | 25th July, 1989               | 25 | <p>(i) The Committee discussed about various aspects of Budget Estimates for the year 1989-90 of the Animal Husbandry Department.</p> <p>(ii) The Committee also decided to hold its meetings at Shimla on 10th and 11th August, 1989, respectively to frame/finalise the questionnaire on the Budget Estimates for the year 1989-90 of the Animal Husbandry Department.</p>  |
| 10. | 1st August, 1989              | 4  | The Committee discussed in details regarding the Budget Estimates for the year 1989-90 of the Animal Husbandry Department.  |
| 11. | 10th August, 1989<br>(Shimla) | 5  | Part framing of the questionnaire on the Budget Estimates for the year 1989-90 of the Animal Husbandry Department from Question No. 1 to 40.  |
| 12. | 11th August, 1989<br>(Shimla) | 5  | Framed the remaining part of the Questionnaire on the Budget Estimates for the year 1989-90 of the Animal Husbandry Department from question No. 41 to 67.  |
| 13. | 17th August, 1989             | 2  | No business was transacted for want of quorum.  |
| 14. | 23rd August, 1989             | 3  | <p>(i) Consideration of communication received from the various departments.</p> <p>(ii) Scrutiny of replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs No. 18, 19, 20, 21, 22 and 23 of the 20th Report of the Estimates Committee for the year 1987-88 relating to the Town and Country Planning Department.</p>         |
| 15. | 29th August, 1989             | 4  | Part scrutiny of replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs No. 24 (i), 24(ii), 25, 26, 27 and 28 of the 20th Report of the Committee for the year 1987-88 relating to the Town and Country Planning Department.   |
| 16. | 4th September, 1989           | 4  | <p>(i) Scrutiny of the replies received from the Excise and Taxation Department in connection with the implementation of its outstanding recommendations contained in paragraph No. 21 of its 17th report.</p> <p>(ii) Consideration of communication received from the Finance Department regarding fixation of the meeting of the Committee to consider the Supplementary Estimates (first instalment) 1989-90.</p> |
| 17. | 8th September, 1989           | 3  | (i) Consideration of communication received from the Joint Secretary Finance Department, Haryana regarding showing the inability of the Finance Commissioner and Secretary to Government, Haryana, Finance Department to attend the Committee's meeting.  |

| 1   | 2                    | 3 | 4   |
|-----|----------------------|---|---|
|     |                      |   | (ii) Oral examination of the departmental representatives of various department with regard to the Supplementary Estimates (1st Instalment) with regard to their departments.   |
| 18. | 19th September, 1989 | 1 | No business was transacted for want of quorum.  |
| 19. | 26th September, 1989 | 2 | No business was transacted for want of quorum.  |
| 20. | 4th October, 1989    | 5 | (i) Part framing of questionnaire on the Budget Estimates for the year 1989-90 relating to the Social Welfare Department.<br><br>(ii) Decision to undertake the study tour to the States of Rajasthan and Gujarat from 2nd to 12th November, 1989.  |
| 21. | 12th October, 1989   | 4 | Part discussion on the replies of questionnaire received from the Animal Husbandry Department on the Budget Estimates for the year 1989-90.   |
| 22. | 17th October, 1989   | 2 | No business was transacted for want of quorum.  |
| 23. | 26th October, 1989   | 2 | Do  |
| 24. | 2nd November 1989    | 1 | Do  |
| 25. | 7th November, 1989   | 2 | Do  |
| 26. | 30th November, 1989  | 1 | Do  |
| 27. | 5th December, 1989   | 5 | Resumption of discussion on the replies of questionnaire received from the Animal Husbandry Department on the Budget Estimates for the year 1989-90.  |
| 28. | 12th December, 1989  | 4 | Scrutiny of the replies of questionnaire received from the Animal Husbandry Department on the Budget Estimates for the year 1989-90 and also decided to orally examine the departmental representatives in the next meeting.  |
| 29. | 19th December, 1989  | 6 | Oral examination of the representatives of the Animal Husbandry Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1989-90.   |
| 30. | 26th December, 1989  | 4 | Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs No. 13, 18, 27 and 28 of the 19th Report of the Estimates Committee for the year 1986-87, relating to Food and Supplies Department. |
| 31. | 2nd January, 1990    | 4 | Decision to postpone the oral examination of the representatives of the Animal Husbandry Department in respect of its questionnaire on the Budget Estimates for the year 1989-90.   |

- | 1   | 2                            | 3 | 4  |
|-----|------------------------------|---|--|
| 32. | 10th January, 1990.          | 4 | <p>(i) Confirmation of proceedings of the meetings.</p> <p>(ii) Resumptions of oral examination of the Departmental representatives in respect of the questionnaire of the Committee on the Budget Estimates for the year 1989-90 of the Animal Husbandry Department.</p> <p>(iii) Decision to under take an-on-the spot study of the various activities of the said department from 29th January to 2nd February, 1990 at Ambala, Hisar, Loharu, Bhiwani, Rohtak and Gurgaon.</p> |
| 33. | 22nd January, 1990           | 5 | <p>(i) Consideration of additional information received from the Animal Husbandry Department.</p> <p>(ii) Resumption of oral examination of the representatives of the Animal Husbandry Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1989-90 in respect of said department.</p>  |
| 34. | 29th January, 1990(Ambala)   | 5 | <p>(i) Informal discussed about the points to be discussed during the on-the-spot study tour with a view to examine the various activities of the Animal Husbandry Department in the State.</p> <p>(ii) Spot study of Government Poultry Farm, Ambala.</p> <p>(iii) Discussion with the representatives of the said department.</p>  |
| 35. | 30th January, 1990 (Hisar)   | 5 | <p>(i) The Committee inspected the Govt. Livestock Farm, Sheep Breeding Farm, Pig Breeding Farm, Hatchery Farm, H.V. V. I. Seed Farm Sec-II, State Cattle Breeding project Sector -III and Wool Grading-cum-Marketing Centre at Hisar.</p> <p>(ii) Discussion with the representative of the said departments.</p>   |
| 36. | 31st January, 1990 (Bhiwani) | 6 | <p>(i) The Committee inspected Sheep &amp; Wool Development Centre, Tosham, Wool Grading-cum-Marketing, Centre Loharu and Hatchery Farm at Bhiwani.</p> <p>(ii) Discussion with the representatives of the said department.</p>  |
| 37. | 2nd February, 1990 (Gurgaon) | 6 | <p>(i) The Committee inspected the Hatchery Farm, Rohtak, M.B.F. Lakria and I.C.D.P. Gurgaon.</p> <p>(ii) Discussion with the department representatives at Rohtak, Lakria and I.C.D.P. Gurgaon respectively.</p>  |
| 38. | 6th February, 1990.          | 7 | <p>(i) Consideration of additional information received from Animal Husbandry Department regarding material for Budget Estimates for the year 1989-90.</p> <p>(ii) Consideration of information received from the Director, Social Welfare Department in respect of the Budget Estimates for the year 1989-90.</p>   |

| 1 | 2 | 3 | 4 |
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REPORTS OF THE COMMITTEE

(iii) Resumption of oral examination of the representatives of Animal Husbandry Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1989-90.

39. 14th February, 1990 4 Resumption of oral examination of the representatives of the Animal Husbandry Deptt. in respect of questionnaire of the Committee on the Budget Estimates for the year 1989-90 of the said department.

40. 15th February, 1990 2 No business was transacted for want of quorum.

41. 16th March, 1990 5 (i) Confirmation of the proceedings of the meetings.

(ii) Drafted and finalised its Report on the Animal Husbandry Department on the Budget Estimates for the year 1989-90.

42. 12th March, 1990 3 (i) Consideration of communication received from the Financial Commissioner and Secretary to Government, Haryana, Finance Department regarding expressing his inability to attend the meeting of the Committee.

(ii) Informally discussed the agenda fixed for the meeting and thereafter examined the Supplementary Estimates (2nd Instalment) for the year 1989-90 relating to various departments.

(iii) Oral examination of representatives of various departments regarding Supplementary Estimates (2nd Instalment) for the year 1989-90 relating to their departments.

43. During the period under review the Committee presented the following Reports to the House:

| Sr. No. | By Whom presented | Date of Presentation  | Subject  |
|---------|-------------------|-----------------------|--|
| 1.      | Chairman          | 11th September, 1989. | Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 1989-90                  |
| 2.      | Chairman          | 12th March, 1990      | Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 1989-90.                 |
| 3.      | Chairman          | 20th March, 1990      | 22nd Report of the Committee on Estimates on the Budget Estimates of the Animal Husbandry Department for the year 1989-90. |

Meetings held at places other than Chandigarh

44. The details of the meetings of the Committee held at places other than Chandigarh, are given below :—

| Sr. No. | Date               | Place   |
|---------|--------------------|---------|
| 11.     | 10th August, 1989  | Shimla  |
| 12.     | 11th August, 1989  | Shimla  |
| 34.     | 29th January, 1990 | Ambala  |
| 35.     | 30th January, 1990 | Hisar   |
| 36.     | 31st January, 1990 | Bhiwani |
| 37.     | 2nd February, 1990 | Gurgaon |

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the year 1989-90 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 23rd February, 1989 authorising the Speaker to nominate the Members of the Committee. Shri Buta Singh, M.L.A., was appointed as Chairman of the Committee by the Hon. Speaker on 16th May, 1989.

The name of the Members of the Committee and number of meetings attended by each of them, out of the total number of 50 meetings (this number includes six meetings when business could not be transacted for want of quorum) held during the period under review, are given below :—

| Sr. No. | Name of Member          | Number of meetings attended  |
|---------|-------------------------|------------------------------|
| 1.      | Shri Buta Singh         | 2                            |
| 2.      | Shri Atma Singh         | 11                           |
| 3.      | Shri Banarsi Dass       | 30 (resigned w.e.f. 23-1-90) |
| 4.      | Shri Bhag Mal           | 37                           |
| 5.      | Shri Jai Narain Khundia | 26                           |
| 6.      | Mrs. Maydhaavi Qirti    | —                            |
| 7.      | Shri Muni Lal           | 22                           |
| 8.      | Shri Risal Singh        | 28                           |
| 9.      | Shri Udai Bhan          | 41                           |

### Meetings held and business transacted

The details showing dates of meetings, the number of Members present and the business transacted at each meeting are given below :—

| Sr. No. | Date of meeting | Number of Members present | Business transacted  |
|---------|-----------------|---------------------------|--|
| 1       | 2               | 3                         | 4  |
| 1.      | 6th June, 1989  | 6                         | (i) Inaugural address to the Committee by the Hon. Speaker on the scope and functions of the Committee.<br>(ii) Consideration of the papers placed before the Committee. |



| 1  | 2               | 3 | 4   |
|----|-----------------|---|---|
|    |                 |   | (iii) Selection of the Departments for examination in respect of reservation/representation of SCs and STs.   |
|    |                 |   | (iv) Discussion with the Director, Welfare of Scheduled Castes and Backward Classes Department with regard to maintenance of roster registers and also keeping close monitoring by the department and the submission of quarterly progress reports by various departments:                                |
| 2. | 14th June, 1989 | 5 | (i) Consideration of the papers placed before the Committee.  |
|    |                 |   | (ii) Scrutiny of the replies received from the Haryana State Small Industries and Export Corporation Ltd. with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report.  |
| 3. | 21st June, 1989 | 5 | Oral examination of the representatives of the Industries Department and the Haryana State small Industries and Export Corporation Ltd. with regard to the recommendations/observations as contained in the Committee's 14th Report.  |
| 4. | 28th June, 1989 | 4 | (i) Consideration of the papers placed before the Committee.  |
|    |                 |   | (ii) Oral examination of the representatives of the Co-operation Department with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report.  |
|    |                 |   | (iii) The Committee decided to hold its next meeting 12th and 13th July, 1989 at Shimla.  |
| 5. | 4th July, 1989. | 3 | (i) Scrutiny of the replies received from the Government with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report in respect of Health Department and decided to orally examine the Commissioner and Secretary to Govt., Haryana, Health Department. |
|    |                 |   | (ii) The Committee decided to cancel meetings to be held at Shimla on 12th and 13th July, 1989.   |
| 6. | 12th July, 1989 | 3 | (i) Consideration of the papers placed before the Committee.  |
|    |                 |   | (ii) Oral examination of the representatives of Health Department with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report.  |
| 7. | 18th July, 1989 | 6 | (i) Consideration of the papers placed before the Committee.  |
|    |                 |   | (ii) Scrutiny of the replies received from the Government with regard to the implementation of the recommendations/observations as contained in the Committee's 14th Report in respect of the Haryana State Federation of Consumers' Cooperative Wholesale Stores   |

| 1   | 2                          | 3 | 4  |
|-----|----------------------------|---|--|
|     |                            |   | Ltd. and decided to orally examine the Commissioner and Secretary to Govt., Haryana, Cooperation Department.   |
| 8.  | 25th July, 1989            | 6 | Oral examination of the representatives of the Cooperation Department with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report regarding CONFED.  |
| 9.  | 1st August, 1989           | 7 | (i) Consideration of the papers placed before the Committee.<br><br>(ii) The Committee decided to remind various departments from whom replies with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report have not been received.<br><br>(iii) Scrutiny of the material relating to the reservation/representation of Scheduled Castes and Scheduled Tribes in the Industrial Training and vocational Education and Labour Departments. |
| 10. | 7th August, 1989           | 6 | (i) Consideration of the papers placed before the Committee.<br><br>(ii) Scrutiny of the material relating to reservation/representation of the Scheduled Castes and Scheduled Tribes in the Haryana State Board for the Prevention and Control of Water Pollution.  |
| 11. | 14th August, 1989          | 4 | (i) The Committee partly framed the questionnaire in respect of the Haryana State Board for the Prevention & Control of Water Pollution.<br><br>(ii) The Committee decided to hold its meetings at Shimla on 22nd & 23rd August, 1989.   |
| 12. | 21st August, 1989          | 4 | (i) Consideration of the papers placed before the Committee.<br><br>(ii) Scrutiny of the replies received from the Chief Secretary to Government, Haryana, with regard to the implementation of recommendations/observations as contained in Committee's 14th Report.<br><br>(iii) Finalisation of the questionnaire in respect of Haryana State Board for the Prevention & Control of Water Pollution.  |
| 13. | 22nd August, 1989 (Shimla) | 3 | Framing of the questionnaire in respect of Industrial Training and Vocational Education Department.  |
| 14. | 23rd August, 1989 (Shimla) | 3 | Framing of the questionnaire in respect of Labour Department.  |
| 15. | 28th August, 1989          | 4 | Scrutiny of the replies received from the Town and Country Planning Department with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report regarding Haryana Urban Development Authority.  |

| 1   | 2                       | 3 | 4   |
|-----|-------------------------|---|---|
| 16. | 4th September,<br>1989  | 4 | (i) Scrutiny of the material received from the Financial Commissioner and Secretary to Govt., Haryana, Tourism Department in respect of the Haryana Tourism Corporation Ltd. relating to the reservation/representation of Scheduled Castes.<br><br>(ii) Confirmation of proceedings.   |
| 17. | 11th September,<br>1989 | 5 | The Committee tentatively decided to undertake study tour to the Union Territory of Andaman & Nicobar Islands and the States of Tripura and Sikkim  |
| 18. | 12th September,<br>1989 | 4 | Finalisation of on-the-spot study tour to the Union Territory of Andaman Nicobar Islands and the States of Tripura and Sikkim from 12th to 27th October, 1989 and the visits to Darjeeling.   |
| 19. | 13th September,<br>1989 | 5 | Discussion regarding on-the-spot study tour.  |
| 20. | 29th September,<br>1989 | 6 | (i) Consideration of the papers placed before the Committee.<br><br>(ii) Oral examination of the representatives of the Local Government Department with regard to non-supply of replies in respect of implementation of recommendations/observations as contained in the Committee's 14th Report.<br><br>(iii) Oral examination of the representatives of the Agriculture Department with regard to non-supply of replies in respect of recommendations/observations as contained in the Committee's 14th Report concerning the Haryana State Agricultural Marketing Board.<br><br>(iv) Oral examination of the representatives of the Town & Country Planning Department in respect of implementation of recommendations/observations as contained in the Committee's 14th Report regarding Haryana Urban Development Authority.                                |
| 21. | 3th October,<br>1989    | 5 | (i) Consideration of the papers placed before the Committee.<br><br>(ii) Oral examination of the representatives of the Irrigation Department with regard to non-supply of replies in respect of implementation of recommendations/observations as contained in the Committee's 14th Report.<br><br>(iii) Oral examination of the representatives of the Home Department with regard to non-supply of replies in respect of implementations of recommendations/observations as contained in the Committee's 14th Report concerning the Police Department.<br><br>(iv) Partly scrutiny of the replies received from the Financial Commissioner & Secretary to Govt. Haryana Irrigation & Power Department with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report regarding Haryana State Electricity Board. |

| 1  | 2 | 3   | 4 |
|--|---|---|---|
| 22. 12th October, 1989 (New Delhi)       | 3 | (i) Consideration of the papers placed before the Committee.<br>(ii) Framing of the questionnaire for discussion with its/counterpart Committees during/on-the-spot study tour.   |   |
| 23. 15th October, 1989 (Gangtok, Sikkim) | 3 | Discussion with the joint Secretary, Welfare of Scheduled Castes and Scheduled Tribes Departments Govt. of Sikkim regarding matters of common interest as there was no Committee on the Welfare of S.C./S.T. in Sikkim Legislative Assembly.  |   |
| 24. 17th October, 1989 (Darjeeling)      | 3 | Resumption of scrutiny of replies received from the Financial Commissioner and Secretary to Govt., Haryana, Irrigation and Power Department with regard to the implementation of recommendations/observations as contained in Committee's 14th Report in respect of the Haryana State Electricity Board.  |   |
| 25. 21st October, 1989 (Agartala)        | 3 | Discussion with the Committee on Welfare of Scheduled Castes of Tripura Legislative Assembly Agartala, regarding matters of common interest.  |   |
| 26. 24th October, 1989 (Port Blair)      | 3 | Discussion with the Counsellor and the Secretary, Pradesh Council, Andaman & Nicobar Islands, regarding matters of Common interest.   |   |
| 27. 27th October, 1989. (New Delhi)      | 3 | Review of the discussions held with various authorities during on-the-spot study tour.  |   |
| 28. 2nd November, 1989                   | 2 | No business was transacted for want of quorum.  |   |
| 29. 29th November, 1989                  | 3 | (i) Consideration of the papers placed before the Committee.<br>(ii) Resumption of scrutiny of replies received from the Financial Commissioner and Secretary to Govt., Haryana, Irrigation and Power Department, with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report concerning Haryana State Electricity Board. |   |
| 30. 6th December, 1989                   | 4 | Resumption of scrutiny of replies received from the Financial Commissioner and Secretary to Govt., Haryana, Irrigation and Power Department with regard to implementation of recommendations/observations as contained in the Committee's 14th Report regarding the Haryana State Electricity Board.  |   |
| 31. 11th December, 1989                  | 4 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of the Irrigation and Power Department with regard to implementation of recommendations/observations as contained in the Committee's 14th Report regarding Haryana State Electricity Board.  |   |

| 1   | 2                             | 3 | 4  |
|-----|-------------------------------|---|--|
| 33. | 19th December, 1989           | 4 | (i) Confirmation of proceedings.<br>(ii) Oral examination of the representatives of Education Department with regard to implementation of recommendations/observations as contained in the Committee's 14th Report.  |
| 34. | 26th December, 1989           | 6 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of Transport Department with regard to non-supply of material regarding reservation/representation of Scheduled Castes in the said Department.<br>(iii) Oral examination of the representatives of Co-operation Department with regard to non-supply of material regarding reservation/representation of Scheduled Castes in the HAFED.<br>(iv) Oral examination of the representatives of Agriculture Department with regard to implementation of recommendations/observations as contained in the Committee's 14th Report regarding Haryana State Agricultural Marketing Board. |
| 35. | 27th December, 1989           | 6 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of Home Department with regard to implementation of recommendations/observations as contained in the Committee's 14th Report regarding Police Department.   |
| 36. | 3rd January, 1990 (New Delhi) | 4 | Scrutiny of the replies to the questionnaire received from the Industrial Training & Vocational Education Department.  |
| 37. | 4th January, 1990 (New Delhi) | 4 | Scrutiny of the replies received from the Welfare of Scheduled Castes and Backward Classes Department with regard to the implementations of recommendations/observations as contained in the Committee's 14th Report.  |
| 38. | 9th January, 1990             | 5 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of the Haryana State Board for the Prevention and Control of Water Pollution with regard to non-supply of replies to the questionnaire regarding reservation/representation of Scheduled Castes.<br>(iii) Oral examination of the representatives of the Industrial Training & Vocational Education Department with regard to reservation/representation of Scheduled Castes and Scheduled Tribes.  |
| 39. | 10th January, 1990            | 4 | (i) Consideration of the papers placed before the Committee.   |

| 1   | 2                   | 3 | 4   |
|-----|---------------------|---|---|
|     |                     |   | (ii) Oral examination of the representatives of the Local Government Department with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report.  |
| 40. | 23rd January, 1990  | 3 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of the Labour Department with regard to non-supply of replies to the questionnaire regarding reservation/representation of Scheduled Castes and Scheduled Tribes.<br>(iii) Oral examination of the representatives of the Irrigation and Power Department with regard to the implementation of recommendations/observations as contained in the Committee's 14th Report regarding Irrigation Department. |
| 41. | 24th January, 1990  | 4 | Scrutiny of the replies received from the Environment Department with regard to the reservation/representation of Scheduled Castes and Scheduled Tribes in the Haryana State Board for the Prevention and Control of Water Pollution.   |
| 42. | 29th January, 1990  | 2 | No business was transacted for want of quorum.  |
| 43. | 30th January, 1990  | 4 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of the Environment Department with regard to reservation/representation of Scheduled Castes and Scheduled Tribes in the Haryana State Board for the Prevention and Control of Water Pollution.<br>(iii) Scrutiny of the replies received from the Labour Department in respect of reservation/representation of Scheduled Castes.  |
| 44. | 7th February, 1990  | 2 | No business was transacted for want of quorum.  |
| 45. | 8th February, 1990  | 4 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of the Labour Department with regard to reservation/representation of Scheduled Castes and Scheduled Tribes.   |
| 46. | 13th February, 1990 | 1 | No business was transacted for want of quorum.  |
| 47. | 14th February, 1990 | 2 | No business was transacted for want of quorum.  |
| 48. | 1st March, 1990     | 2 | No business was transacted, for want of quorum.   |

- | 1                   | 2 | 3   | 4 |
|---------------------|---|---|---|
| 49. 2nd March, 1990 | 3 | (i) Consideration of the papers placed before the Committee.<br>(ii) Oral examination of the representatives of the Environment Department with regard to reservation/representation of Scheduled Castes and Scheduled Tribes in the Haryana State Board for the Prevention and Control of Water Pollution. |   |
| 50. 9th March, 1990 | 3 | (i) Consideration of the papers placed before the Committee.<br>(ii) Drafting and finalization of 15th Report of the Committee for the Year 1989-90.<br>(iii) Confirmation of proceedings of the Committee.   |   |

#### Report Presented

During the period under review, the Committee presented its Fifteenth Report for the year 1989-90 to the House on 29th March, 1990.

#### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON GOVERNMENT ASSURANCES**

1. The Committee on Government Assurances of the Haryana Vidhan Sabha consisting of nine members and two Special Invitees was nominated by the Hon. Speaker on the 16th May, 1989, 9th August, 1989 and 5th January, 1990 and notified on 17th May, 1989, 11th May, 1989 and 8th January, 1990 respectively. Sh. Mohammad Aslam Khan was appointed as Chairman of the Committee by the Hon'ble Speaker.

2. The name of the Members of the Committee and number of meetings attended by each of them, out of the total number of 51 meetings (this number includes one meeting when business could not be transacted for want of quorum) held during the period under review are given below:—

| Sr. No. | Name of Member          | Number of meetings attended |
|---------|-------------------------|-----------------------------|
| 1.      | Sh. Mohmmad Aslam Khan  | 47                          |
| 2.      | *Sh. K.P. Bhalla        | 14                          |
| 3.      | Sh. K.S. Sangwan        | 16                          |
| 4.      | Sh. K. Bhatia           | 48                          |
| 5.      | Sh. Makhan Singh        | 29                          |
| 6.      | Sh. Rattan Lal Kataria  | 23                          |
| 7.      | Sh. Sardul Singh        | 14                          |
| 8.      | Sh. Satbir Singh Kadian | 32                          |
| 9.      | Sh. Sri Kishan Hooda    | 46                          |
|         | <b>Special Invitees</b> |                             |
| 1.      | Sh. Ran Singh Mann      | 7                           |
| 2.      | Smt. Sushma Swaraj      | 4                           |

\*Sh. K.P. Bhalla resigned from the membership of the Committee w.e.f. 5th December, 1989 on his appointment as Chairman, Municipal Grants Commission, Haryana.

Sh. Ran Singh Mann was nominated as Special Invitee for the Committee on 9th August, 1989 and resigned from the Committee w.e.f. 5-12-1989 on his Appointment as Chief Parliamentary Secretary.

\*\*\*Smt. Sushma Swaraj was nominated as Special Invitee for the Committee on 5th January, 1990.



## Meetings held and business transacted

3. The details showing the dates of meetings, the number of members present and the business transacted at each meeting are given below —

| Sr. No. | Date of meeting                              | Number of members present | Business transacted   |
|---------|--|---------------------------|---|
| 1       | 2  | 3                         |   |
| 1.      | 5th June, 1989                               | 7                         | Discussion was held regarding scope and function of the Committee.  |
| 2.      | 13th June, 1989                              | 4                         | Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the Month of August, 1988.  |
| 3.      | 19th June, 1989                              | 7                         | Scrutiny of replies received from various Govt. Departments with regard to implementation of outstanding assurances.  |
| 4.      | 22nd June, 1989<br>(New Delhi)               | 7                         | Do.   |
| 5.      | 23rd June, 1989<br>(New Delhi)               | 7                         | Do.   |
| 6.      | 3rd July, 1989                               | 6                         | Oral examination of representatives of the Health Deptt. in respect of implementation of outstanding assurances contained in the 20th Report of the Committee for the year, 1988-89.  |
| 7.      | 10th July, 1989                              | 8                         | Do.   |
| 8.      | 17th July, 1989                              | 7                         | Oral examination of the Department representatives of the Health Department in respect of implementation of outstanding assurances contained in the 20th Report of the Committee and assurances of the Session held in the month of August, 1988. |
| 9.      | 24th July, 1989                              | 7                         | Oral examination of the representatives of the Health Department in respect of remaining outstanding assurances No. 22 to 32 of the Session held in the month of August, 1988.  |
| 10.     | 31st July, 1989                              | 8                         | Scrutiny of replies received from various Govt. Departments with regard to implementation of outstanding assurances.  |
| 11.     | 3rd August, 1989<br>(Shalimar bagh)<br>J & K | 7                         | Scrutiny of the statement of assurances given by the Ministers on the floor of the House during the Budget Session, 1989.   |
| 12.     | 4th August, 1989<br>(Sona Marg)<br>J & K     | 7                         | Do.   |
| 13.     | 5th August, 1989<br>(Pehalgam)<br>J & K      | 7                         | Do.   |

| 1   | 2                                | 3  | 4   |
|-----|----------------------------------|----|---|
| 14. | 10th August, 1989                | 6. | Oral examination of representatives of the Transport Deptt. with regard to implementation of outstanding assurances contained in the 20th Report of the Committee.  |
| 15. | 23rd August, 1989                | 3. | (i) Consideration of the paper placed before the Committee.<br>(ii) Oral examination of the representatives of the Education Deptt. with regard to not sending the replies to the assurances which are pending with Department.   |
| 16. | 31st August, 1989                | 3. | (i) Scrutiny of replies received from the various Govt. Departments with regard to implementation of outstanding assurances contained in the 20th Report for the year 1988-89.<br>(ii) The Committee confirmed the proceedings of various meetings held by the Committee. |
| 17. | 6th September, 1989              | 5. | Scrutiny of replies received from the various Government Departments with regard to implementation of outstanding assurances contained in its 20th Report and the statements of assurances for the August Session, 1988.  |
| 18. | 12th September, 1989             | 6. | Chalked out the study tour programme to other States.   |
| 19. | 20th September, 1989             | 5. | Committee discussed various points in detail with regard to the study tour programme from 13th October, 1989 to undertake by the Committee.   |
| 20. | 26th September, 1989             | 5. | Committee discussed the arrangements made for the study tour programme commencing from 13th October, 1989.  |
| 21. | 3rd October, 1989                | 6. | Scrutiny of replies received from the various Government Departments with regards to implementation of outstanding assurances contained in its 20th Report.   |
| 22. | 12th October, 1989 (New Delhi)   | 7. | Committee framed questionnaire to be discussed with the Sister Committees of other States to be visited by the Committee during the tour.   |
| 23. | 14th October, 1989 (Agartala)    | 6. | Discussion with the Hon. Deputy Speaker of the Tripura Legislative Assembly regarding matters of common interest as the meeting with Sister Committee could not be arranged due to some unavoidable circumstances.  |
| 24. | 17th October, 1989 (Shillong)    | 6. | Discussion with the Sister Committee of Meghalaya Legislative Assembly regarding matters of common interest.  |
| 25. | 18th October, 1989 (Chirrapunji) | 6. | Committee reviewed the proceedings of the meetings of the Committee held at Agartala and Shillong and also reviewed their experience gained by them during their tour to the States of Tripura and Meghalaya.   |
| 26. | 19th October, 1989 (Gangtok)     | 6. | Discussion with the Secretary and Committee Officer of the Sikkim Legislative Assembly regarding matters  |

| 1   | 2 | 3   | 4 |
|---|---|---|---|
|   |   | of common interest as the meeting with the Sister Committee could not be arranged due to some unavoidable circumstances.  |   |
| 27. 22nd October, 1989                      | 6 | Committee reviewed the proceedings of the Committee meetings held at Agartala, Shillong and Sikkim. (Darzeeling)  |   |
| 28. 24th October, 1989 (New Delhi)          | 6 | Committee reviewed the discussion held during its tour to the States of Tripura, Meghalaya and Sikkim.  |   |
| 29. 3rd November, 1989                      | 6 | Committee passed condolance resolution on the sad and sudden demise of Kr. Vijay Pal Singh, Ex. Dy. Speaker of Haryana Vidhan Sabha and stand in silence for two minutes.   |   |
| 30. 29th November, 1989                     | 6 | Oral examination of representatives of the Irrigation and Power Department in respect of implementation of outstanding assurances of the 20th Report of the Committee and assurances of the Session held in August, 1988.                         |   |
| 31. 4th December, 1989                      | 4 | Scrutiny of replies received from various Govt. Departments in respect of implementation of outstanding assurances of the 20th Report of the Committee.   |   |
| 32. 11th December, 1989                     | 5 | Scrutiny of replies received from various Government Departments in respect of implementation of outstanding assurances of the 20th Report of the Committee.  |   |
| 33. 18th December, 1989                     | 6 | Committee informally discussed the agenda with the representatives of the Irrigation and Power Department with regard to implementation of outstanding assurances contained in the 20th Report of the Committee and there after left to Tajewala. |   |
| 34. 19th December, 1989 (Tajewala)          | 5 | Scrutiny of replies received from the Haryana State Electricity Board, Haryana in respect of implementation of outstanding assurances as contained in the 20th Report of the Committee.   |   |
| 35. 20th December, 1989 (Tajewala)          | 5 | Scrutiny of replies received from the Irrigation Department, Haryana in respect of implementation of outstanding assurances as contained in the 20th Report of the Committee.   |   |
| 36. 26th December, 1989                     | 5 | Committee discussed the details of tour programme visited Rajasthan.  |   |
| 37. 28th December, 1989 (Jaipur, Rajasthan) | 4 | Committee discussed the matters of common interest with the Chairman, Committee of Govt. assurances of Rajasthan - Legislative Assembly.  |   |
| 38. 29th December, 1989 (Ajmer, Rajasthan)  | 4 | Scrutiny of replies received from the various Government Departments with regards to implementation of outstanding assurances as contained in the 20th Report of the Committee.   |   |

- | 1   | 2  | 3 | 4  | 5 |
|-----|--|---|--|---|
| 39. | 30th December, 1989 (Pushkar, Rajasthan) | 4 | (i) AS and (ii) O of J replies received from the various Government Departments with regard to implementation of outstanding assurances as contained in the 20th Report.                           |   |
| 40. | 1st January, 1990 (New Delhi)            | 4 | Scrutiny of replies received from the various Government Departments with regard to implementation of outstanding assurances as contained in the 20th Report.                                      |   |
| 41. | 10th January, 1990                       | 4 | Do.  |   |
| 42. | 24th January, 1990                       | 5 | Oral examination of the Chief Secretary and representatives of the Finance Department with regard to implementation of outstanding assurances.   |   |
| 43. | 30th January, 1990                       | 4 | (i) Paper placed before the Committee, and noted its contents.<br>(ii) Scrutiny of replies received from the various Government Departments in regard to implementation of outstanding assurances. |   |
| 44. | 6th February, 1990                       | 4 | Scrutiny of replies received from the various Government Departments with regard to implementation of outstanding assurances.  |   |
| 45. | 13th February, 1990 (New Delhi)          | 5 | The Committee reviewed its 20th Report.  |   |
| 46. | 14th February, 1990 (New Delhi)          | 6 | The Committee reviewed the assurances of August Session, 1988.   |   |
| 47. | 15th February, 1990 (New Delhi)          | 6 | The Committee reviewed the assurances of the Budget Session, 1989.   |   |
| 48. | 21st February, 1990                      | 3 | Scrutiny of replies received from various Govt. Departments with regard to implementation of outstanding assurances.   |   |
| 49. | 28th February, 1990                      | 2 | No business was transacted for want of Quorum.   |   |
| 50. | 8th March, 1990 (Shimla)                 | 5 | (i) Committee confirmed the proceedings of its various meetings.<br>(ii) Partly drafted its 21st Report of the Committee on Government assurances for the year 1989-90.                            |   |
| 51. | 9th March, 1990 (Shimla)                 | 5 | Drafted the remaining part Report, and finalised its 21st Report.  |   |
|     |  |   | 1-Report Presented   |   |
|     |  |   | During the period under review, the Committee presented its Twentyfirst Report for the year 1989-90 to the House on the 20th March, 1990.  |   |
|     |  |   | Proceedings  |   |
|     |  |   | A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.  |   |

## COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of eight Members of the Haryana Vidhan Sabha, including the Advocate General, Haryana, was nominated by the Hon'ble Speaker on the 17th May, 1989, vide Notification No. HVS-LA (Sub-Leg)-1/89-90/21, dated the 17th May, 1989.

Shri Surender, was appointed as the Chairman of the Committee by the Speaker.

The Committee held 40 meetings during the period under review.

The name of Members and number of meetings attended by each of them are shown in the following table.

| Sr. No. | Name of Members            | Number of meetings attended |
|---------|----------------------------|-----------------------------|
| 1.      | Shri Surender              | 24                          |
| 2.      | Shri Yogesh Chand Sharma   | 37                          |
| 3.      | *Shri Raghu Yadav          | 7                           |
| 4.      | Shri Mahender Partap Singh | 29                          |
| 5.      | Shri Tayyab Hussain        | 38                          |
| 6.      | Shri Lachhman Dass Bajaj   | 8                           |
| 7.      | Shri Jagpal Singh          | Nil                         |
| 8.      | Advocate General           | Nil                         |
|         | <b>Special Invitee</b>     |                             |
|         | **Dr. Kamla Verma          | 10                          |

### Rules Scrutinised

The Committee scrutinised the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.

\*Shri Raghu Yadav, M.L.A., resigned from the Membership of the Haryana Legislative Assembly with effect from the 4th October, 1989, vide Notification No. HVS-LA-109/89/50, dated the 6th October, 1989. As a consequence thereof his seat fell vacant in the Committee on Subordinate Legislation.

\*\*Dr. Kamla Verma, M.L.A., was nominated by the Speaker as a Special Invitee of the Committee with effect from 16th January, 1990 for the remaining period of the year 1989-90, vide Notification No. HVS-LA (Sub-Leg)-1/1989-90/7, dated the 16th January, 1990.

### Meetings held and business transacted

The dates of the meetings, the number of Members and the business transacted at each meeting are given below —

| Sr. No. | Date of meeting  | Number of members/<br>special invitee<br>present | Business transacted  |
|---------|------------------|--|--|
| 1.      | 1st June, 1989   | 3  | 1. Welcome address by the Hon'ble Deputy Speaker Haryana Vidhan Sabha.<br>2. Discussion on the scope and functions of the Committee.<br>3. Selection of Rules for Scrutiny.  |
| 2.      | 7th June, 1989   | 3  | 4. Appraisal of work done by the previous Committee.<br>Scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.  |
| 3.      | 12th June, 1989  | 3  | Resumption of scrutiny of the Punjab Distillery Rules, 1932, framed under the Punjab Excise Act, 1914.   |
| 4.      | 19th June, 1989  | 4  | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.  |
| 5.      | 28th June, 1989  | 3  | Resumption of Scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.  |
| 6.      | 6th July, 1989   | 2  | Meeting adjourned for want of Quorum.  |
| 7.      | 13th July, 1989  | 2  | Meeting adjourned for want of Quorum.  |
| 8.      | 20th July, 1989  | 3  | 1. Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.<br>The Committee decided to undertake an on-the-spot study of the Distilleries located at Panipat, Yamuna Nagar and Hisar from 1st August, to 3rd August, 1989. |
| 9.      | 25th July, 1989  | 3  | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.  |
| 10.     | 31st July, 1989  | 4  | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.  |
| 11.     | 1st August, 1989 | 3  | On-the-spot study of Panipat Distillery.   |
| 12.     | 2nd August, 1989 | 3  | On-the-spot study of Haryana Distillery, Yamuna Nagar.   |

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| 1   | 2                    | 3 | 4   |
|-----|----------------------|---|---|
| 13. | 3rd August, 1989     | 3 | On-the-spot study of Distillery located at Hisar.   |
| 14. | 8th August, 1989     | 4 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 15. | 16th August, 1989    | 5 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 16. | 25th August, 1989    | 5 | 1. Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.<br>2. The Committee decided to undertake a study tour to the States of Nagaland, Manipur and Meghalaya from 26th September to 7th October, 1989. |
| 17. | 31st August, 1989    | 2 | Meeting adjourned for want of Quorum.   |
| 18. | 6th September, 1989  | 3 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 19. | 20th September, 1989 | 3 | 1. Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.<br>2. The Committee decided to hold its next meeting in the Haryana Bhawan, New Delhi on 25th September, 1989.                                   |
| 20. | 25th September, 1989 | 4 | Cancellation of tour to the States of Manipur, Nagaland and Meghalaya.  |
| 21. | 3rd October, 1989    | 3 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 22. | 11th October, 1989   | 3 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 23. | 16th October, 1989   | 3 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 24. | 24th October, 1989   | 2 | Meeting adjourned for want of Quorum.   |
| 25. | 12th December, 1989  | 3 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 26. | 18th December, 1989  | 2 | Meeting adjourned for want of Quorum.   |
| 27. | 26th December, 1989  | 4 | 1. The Committee decided to under take a study tour to the States of Nagaland, Manipur and Maghalaya commencing from 16th January, 1990.  |

| 1   | 2                   | 3 | 4  |
|-----|---------------------|---|--|
|     |                     |   | 2. Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.   |
| 28. | 4th January, 1990   | 2 | Meeting adjourned for want of Quorum.  |
| 29. | 9th January, 1990   | 4 | Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.  |
| 30. | 22nd January, 1990  | 3 | Meeting adjourned for want of Quorum.  |
| 31. | 30th January, 1990  | 3 | 1. Oral examination of the representatives of the Excise and Taxation Department in respect of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.<br>2. The Committee also decided to hold its own meetings at Shimla on 13th and 14th February, 1990 for drafting of its Report. |
| 32. | 5th February, 1990  | 5 | 1. Resumption of scrutiny of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.<br>2. The Committee partly drafted and approved its 21st Report.  |
| 33. | 12th February, 1990 | 3 | Meeting adjourned for want of Quorum. However, the member present decided to hold the next meetings of the Committee at New Delhi on 19th & 20th February, 1990.   |
| 34. | 13th February, 1990 | 3 | Meeting adjourned for want of Quorum.  |
| 35. | 14th February, 1990 | 3 | Meeting adjourned for want of Quorum.  |
| 36. | 19th February, 1990 | 3 | Meeting adjourned for want of Quorum.  |
| 37. | 20th February, 1990 | 3 | Meeting adjourned for want of Quorum.  |
| 38. | 28th February, 1990 | 3 | Meeting adjourned for want of Quorum.  |
| 39. | 7th March, 1990     | 3 | Meeting adjourned for want of Quorum.  |
| 40. | 13th March, 1990    | 4 | 1. Resumption of oral examination of the representatives of the Excise and Taxation Department in respect of the Punjab Distillery Rules, 1932 framed under the Punjab Excise Act, 1914.<br>2. The Committee also drafted the remaining part of its Report and finalised the same.                         |

#### Meeting at places other than Chandigarh

The Committee undertook an on-the-spot study tour of the Distilleries located at Panipat, Yamuna Nagar and Hisar from 1st to 3rd August, 1989.



The Committee also held its meetings at New Delhi on 25th, September, 1989, 19th and 20th February, 1990 and at Shim'a on 13th and 14th February, 1990.

#### Report Presented

The Committee presented to the House its 21st Report for the year 1989-90 on the 29th March, 1990.

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## THE COMMITTEE OF PRIVILEGES

The Committee of Privileges, consisting of ten members was nominated by the Speaker on the 4th December, 1987.

Shri Atma Ram Godara, M.L.A. was appointed by the Speaker as Chairman of the Committee. The names of the members of the Committee are as under :-

|  |          |
|--|----------|
| 1. Shri Atma Ram Godara, M.L.A.        | Chairman |
| 2. Shri Bhagwan Sahai, M.L.A.          | Member   |
| 3. Shri Risal Singh, M.L.A.            | Member   |
| 4. Shri Lachhman Dass Bajaj, M.L.A.    | Member   |
| 5. Shri Jagpal Singh Chaudhary, M.L.A. | Member   |
| 6. Shri Balbir Singh Chaudhary, M.L.A. | Member   |
| 7. Shri Kanti Parkash Bhalla, M.L.A.   | Member   |
| 8. Shri Mohammad Aslam Khan, M.L.A.    | Member   |
| 9. Shri Piru Ram, M.L.A.               | Member   |
| 10. Shri Muni Lal, M.L.A.              | Member   |

The Committee of Privileges consisting of eight members was re-nominated by the Speaker on the 16th May, 1989.

Shri Atma Ram Godara M.L.A. was appointed by the Speaker as Chairman of the Committee. The names of the members of the Committee are as under :-

|                                |          |
|--------------------------------|----------|
| 1. Shri Atma Ram Godara        | Chairman |
| 2. Shri Bhagwan Sahai Rawat    | Member   |
| 3. Shri Balbir Singh Chaudhary | Member   |
| 4. Rao Dharam Pal              | Member   |
| 5. Shri K.P. Bhal'a            | Member   |
| 6. Shri Mohinder Singh Dahiya  | Member   |
| 7. Shri Hazar Chand            | Member   |
| 8. Shri P.K. Chaudhary         | Member   |
| 9. Shri Mani Ram               | Member   |
| 10. Shri Satbir Singh          | Member   |
| 11. Shri Narbir Singh          | Member   |
| 12. Shri Ashok Kumar           | Member   |

Shri Atma Ram Godara, M.L.A. Chairman of the Committee of Privileges resigned from the Chairmanship/membership of the Committee with effect from 8th August, 1989 — member Shri Bhagwan Sahai Rawat, M.L.A. of the Committee, was nominated as Chairman of the Committee of Privileges in the vacancy caused by the resignation of Shri Atma Ram Godara with effect from 31st August, 1989.

Shri Kanti Parkash Bhalla, M.L.A. member of the Committee of Privileges resigned from the membership of the Committee with effect from 26th December, 1989.

Sarvshri Mani Ram, Narbir Singh, Satbir Singh and Ashok Kumar, M.L.As were nominated as members of the Committee against the existing vacancies w.e.f. 6th March, 1990.

The Committee held a total number of 49 meetings during the period under review. The names of the members and the number of meetings attended by each of them are shown in the following table—

| Sr. No. | Name of members                  | Numbers of meetings attended. |
|---------|----------------------------------|-------------------------------|
| 1.      | Shri Atma Ram Godara, MLA        | 16                            |
| 2.      | Shri Bhagwan Sahai Rawat, MLA    | 34                            |
| 3.      | Shri Balbir Singh Chaudhary, MLA | 39                            |
| 4.      | Shri Risal Singh, MLA            | 2                             |
| 5.      | Shri Jagpal Singh Chaudhary, MLA |                               |
| 6.      | Shri Kanti Parkash Bhalla, MLA   | 22                            |
| 7.      | Shri Lachhman Dass Bajaj, MLA    | 4                             |
| 8.      | Shri Mohammad Aslam Khan, MLA    | 4                             |
| 9.      | Shri Piru-Ram, MLA               | 4                             |
| 10.     | Shri Muni Lal, MLA               |                               |
| 11.     | Rao Dharm Pal, MLA               | 6                             |
| 12.     | Shri Mohinder Singh, MLA         | 12                            |
| 13.     | Shri Hazar Chand, MLA            | 33                            |
| 14.     | Shri P.K. Chaudhary, MLA         | 4                             |
| 15.     | Shri Mani Ram, MLA               |                               |
| 16.     | Shri Narbir Singh, MLA           |                               |
| 17.     | Shri Satbir Singh, MLA           | 1                             |
| 18.     | Shri Ashok Kumar, MLA            | 3                             |

### Questions of Privilege Pending

1. The Committee considered the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind in respect of his using most derogatory and insulting and contemptuous language against Shri D.D. Attri, MLA and the House on 12th September, 1987 on Phone.

2. The Committee considered question of alleged breach of privilege against Sarvshri Inder Singh Nain and Bhalke Ram, Ex. M.L.As in regard to the obstruction and manhandling, of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhiri Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.

3. The Committee considered question of alleged breach of privilege against Shri D.R. Chaudhary, Editor, Printer & Publisher of the Weekly Peeng for publishing libellous matters in its issue dated 26th August, 1988, making serious allegations of corruption and using very derogatory language against the Hon'ble members of the House and Hon'ble Deputy Chief Minister Shri B.D. Gupta.

4. The Committee considered question of alleged breach of Privilege against Shri Rajinder Chaudhary, M/S Jindal Irrigation Limited, Bhiwani and Shri Sita Ram Jindal, Proprietor and M.D. of the Firm i.e. M/S Jindal Irrigation Limited Bangalore, for their threatening on telephone to Shri Hira Nand Arya, M.L.A. on 27th May, 1988 and to sue him the damages on account of defamation.

5. The Committee considered question of alleged breach of privilege against Sarvshri Paramjit Singh, Head Constable Traffic and Surjit Singh, Constable of Chandigarh Police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, M.L.As while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989.

6. The Committee considered question of alleged breach of privilege against Shri Raghun Yadav, MLA (now Ex- MLA) in regard to the press statement given by him published in the Daily National Herald Dated 12th March, 89 casting reflection on the impartiality of the Hon'ble Speaker.

### Meetings held and Business Transacted.

| Sr. No. | Date of meeting | Number of members present | Business transacted |
|---------|-----------------|---------------------------|---------------------|
| 1       | 2               | 3                         | 4                   |

1. 19th April, 1989. The Committee decided to consider the notice of privilege motion against the U.T. Police officials in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, M.L.As while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989.

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The Committee also decided to consider the notice of privilege motion against Shri Raghu Yadav, M.L.A. (Now Ex-M.L.A.) for his alleged press statement casting aspersion on the impartiality of the Hon'ble Speaker.

The Committee, also, decided to orally examine Shri Hira Nand Arya, M.L.A. in regard to notice of privilege motion given by him.

The Committee also decided to orally examine Sarvshri Harpal Singh and Kishan Singh Sangwan, M. L. As. in regard to their notice of privilege motion given by them against Shri D. R. Chaudhary, Printer and Publisher of Weekly Peeng.

2. 25th April, 1989

6 The Committee considered the privilege motion given notice of by Dr. Mangal Sein, M. L. A. against the Union Territory Police officials in regard to the misbehaviour with Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, M. L. As.

The Committee considered the Privilege motion given by Shri. Surinder Kumar Madan, M.L.A. against Shri Raghu Yadav, M. L. A. (now Ex-M. L. A.) in regard to the press statement given by him casting reflection on the impartiality of the Hon'ble Speaker.

3. 9th May, 1989

7 The Committee decided to orally examine to movers of the privilege motion who had given the notice of privilege motion against the Union Territory Police officials and Shri Raghu Yadav, Ex-M.L.A.

The Committee decided to undertake the study tour to the States of Nagaland and Sikkim from 31st May to 11th June, 1989.

4. 16th May, 1989

8 The Committee considered the request received from Dr. Mangal Sein, M. L. A. with regard to postponement of his oral examination and decided to examine him on 22nd May, 1989.

The Committee recorded the oral evidence of Shri Surinder Kumar, M. L. A. in regard to the question of alleged breach of privilege against Shri Raghu Yadav, Ex-M. L. A. in regard to the press statement given by him casting reflections on the impartiality of the Hon'ble Speaker.

The Committee decided to orally examine Shri Raghu Yadav, M. L. A. in regard to the notice of privilege motion given against him by Shri Surinder Kumar Madan, M. L. A. on 15th June, 1989.

5. 22nd May, 1989

4 The Committee waited for the oral examination of Dr. Mangal Sein, till 12.00 Noon but since he did not come the committee decided to examine him again on 5th June, 1989.

The Committee considered the pending privilege issues.

- | 1   | 2               | 3 | 4  |
|-----|-----------------|---|--|
| 6.  | 29th May, 1989  | 6 | The Committee informally discussed the written statement submitted by Shri Hazari Lal, D. S. P. Jind.  |
| 7.  | 5th June, 1989  | 4 | The Committee recorded the oral evidence of Dr. Mingal Seir, M.L.A. in regard to the question of alleged breach of privilege against the Union Territory Police officials in regard to misbehaviour with Sarvshri, Yogesh Chand Sharma and Surinder Kumar Madan, M.L.As.   |
| 8.  | 15th June, 1989 | 6 | Consider the pending privilege issues.   |
| 9.  | 21st June, 1989 | 4 | The Committee recorded the oral evidence of Shri Hira Nand Arya, M.L.A. in regard to the question of alleged breach of privilege against Shri Rajinder Chaudhary and Shri Sita Ram Jindal in regard to threatening Shri Hira Nand Arya, M.L.A. on phone on 27th May, 1988 and to sue him for damages on account of defamation.<br><br>The Committee considered the request received from Shri Kishan Singh Sangwan expressing his inability to appear before the Committee on 21st June, 1989 and the Committee acceded to the request made therein. Shri Harpal Singh M.L.A. did not come till 1.15 p.m., the Committee therefore deferred their oral evidence. |
| 10. | 28th June, 1989 | 4 | The Committee decided that the substituted service may be effected on him through S.D.O. Rewari as the summons could not be served to Shri Raghu Yadav, Ex.MLA.<br><br>Shri Hira Nand Arya, MLA given in writing that he does not want to give more evidence at this stage and has requested that it may be treated as closed. The Committee decided to summon Shri Sita Ram Jindal and Shri Rajinder Chaudhary.   |
| 11. | 4th July, 1989  | 2 | Meeting adjourned for want of quorum.  |
| 12. | 10th July, 1989 | 4 | Neither any acknowledgement of the summons has been received nor any of the two Contemnors appeared before the Committee. The Committee decided to give another opportunity and desired that they be issued summons afresh under registered post.<br><br>The Committee also decided that Sarvshri Harpal Singh and Kishan Singh Sangwan, M.L.As. be issued summons. A fresh for appearing before the Committee for their oral evidence.  |
| 13. | 17th July, 1989 | 5 | The Committee considered the request received from Shri Raghu Yadav, MLA requesting for fixing any date for his oral evidence. The Committee decided to give him another opportunity to examine him.<br><br>Shri Harpal Singh, MLA neither sent any acknowledgment of the summons nor appeared before the Committee. A request on behalf of Shri Kishan Singh Sangwan, MLA for fixing any date for   |

| 1   | 2                   | 3 | 4  |
|-----|---------------------|---|--|
|     |                     |   | This oral evidence was placed before the Committee and the Committee decided to summons them on 31st July, 1989.   |
|     |                     |   | The Committee also decided that summons be issued to Sarvshri Inder Singh Nain and Bhalle Ram, Ex-MLAs for their oral evidence.  |
| 14. | 20th July, 1989     | 5 | The Committee examined the written statement of Shri Hazari Lal, I.D. S. P.  |
| 15. | 25th July, 1989     | 7 | Sarvshri Sita Ram Jindal and Ranjinder Chaudhary did not appeared before the Committee nor sent any communication for postponement of their evidence. The Committee decided that fresh summons to both be sent on the new addresses to appear before the Committee for oral evidence.  |
| 16. | 31st July, 1989     | 7 | The Committee recorded the oral evidence of Shri Kishan Singh Sangwan, MLA.<br><br>Shri Harpal Singh does not appeared before the Committee till date. Since the statement of the other complainant, Shri Kishan Singh Sangwan, MLA was recorded by the Committee and the Committee feels that the motion of Shri Harpal Singh is substantially the same and is covered by Shri Sangwan's motion the Committee decided to dispense with the oral examination of Shri Harpal Singh, MLA.<br><br>The Committee also decided to summon Shri D.R. Chaudhary, Editor, Printer & Publisher of Weekly Peeng for oral evidence.  |
| 17. | 3rd August, 1989    | 7 | The Committee consider the pending privilege issue against Shri Hazari Lal, D. S. P.   |
| 18. | 7th August, 1989    | 3 | Meeting adjourned for want of quorum.  |
| 19. | 14th August, 1989   | 2 | Meeting adjourned for want of quorum.  |
| 20. | 28th August, 1989   | 1 | Meeting adjourned for want of quorum.  |
| 21. | 5th September, 1989 | 4 | The Committee drafted and finalised its fifth preliminary report with regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri MLA and the House on 12th September, 1987 on phone for seeking extension of time for making the final report up to the first sitting of the next Session and authorised the Chairman to sign and present to the House on 11th September, 1989.<br><br>The Committee also drafted and finalised its fourth preliminary report in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-MLAs in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, MLAs while they were coming towards the Haryana Vidhan Sabha to attend the |

Session on 21st December, 1987 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 11th September, 1989.

The Committee drafted and finalised its second preliminary report in regard to the question of alleged breach of privilege against Shri D.R. Chaudhary, Editor, Printer Publisher of the weekly Peeng in regard to Publishing libellous matter in its issue dated 26-8-88 making serious allegations of corruption and using very derogatory language against the Hon'ble Members of this House and the Deputy Chief Minister, Shri B.D. Gupta for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 11th September, 1989.

The Committee drafted and finalised its first preliminary report with regard to the question of alleged breach of privilege against Sarvshri Paramjit Singh, Head Constable Traffic and Surjit Singh, Constable of Chandigarh police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Maan, MLAs while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 11th September, 1989.

The Committee drafted and finalised its first preliminary report with regard to the question of alleged breach of privilege against Shri Reghu Yadav, M.L.A. in regard to the press statement given by him published in the daily National Herald dated the 12th March, 1989 casting reflections on the impartiality of the Hon'ble Speaker for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 11th September, 1989.

The Committee desired that the draft report in regard to the Privilege motion given notice of by Shri Hira Nand Arya against Shri Rajinder Chaudhary and Shri Sita Ram Jindal be prepared and put up in its meeting to be held on 8th September, 1989.

22. 8th September, 1989. 5

The Committee finalised its report with regard to the question of alleged breach of privilege against Shri Rajinder Chaudhary and Shri Sita Ram Jindal in regard to threatening Shri Hira Nand Arya, MLA on phone on 27th May, 1988 and to sue him damages on account of defamation. The Committee authorised the Chairman to sign and present the report to the House.

23. 27th September, 1989. 4

Consideration of the privilege motion against Shri Hazari Lal, Deputy Superintendent Police, Jind.

The Committee decided to undertake the study tour to the States of Rajasthan and Gujarat W.e.f. 22nd November, 1989.



| 1   | 2                       | 3 | 4  |
|-----|-------------------------|---|--|
| 24. | 4 October,<br>1989      | 3 | Meeting adjourned for want of quorum   |
| 25. | 11 October,<br>1989     | 5 | Consider the report received from the Home Secretary, Chandigarh administration in regard to the happening at the barricade on 10-3-89.<br><br>The Committee decided that Sarvshri Surinder, Kumar Madan and Yogesh Chand Sharma may be summoned before the Committee on 22nd October, 1989<br><br>In supersession of its earlier decision, the Committee decided to undertake the study tour to the States of Nagaland, Meghalaya and Sikkim with effect from 2nd November, 1989. |
| 26. | 17 October,<br>1989     | 3 | Meeting adjourned for want of quorum.  |
| 27. | 23rd October,<br>1989   | 4 | The Committee recorded the oral evidence of Shri Surinder Kumar Madan, MLA in regard to the question of alleged breach of privilege against the Union Territory, Police officials in regard to misbehaviour with them.   |
| 28. | 27th October,<br>1989   | 3 | Meeting adjourned for want of quorum.  |
| 29. | 6th November,<br>1989   | 2 | Meeting adjourned for want of quorum.  |
| 30. | 6th December,<br>1989   | 3 | Meeting adjourned for want of quorum.  |
| 31. | 12th December<br>1989   | 6 | The Committee considered the pending privilege issues and decided that Shri Yogesh Chand Sharma, MLA, be summoned to appear before the Committee.<br><br>The Committee also decided that summons be issued to Shri D.R. Chaudhary, Editor, Printer & Publisher, Peeng Weekly, to appear before the Committee for oral evidence.<br><br>The Committee decided to undertake a study tour of the States of Bihar and Uttar Pradesh.   |
| 32. | 21st December,<br>1989  | 5 | The Committee considered the pending privilege issues.   |
| 33. | 27th Decem-<br>ber 1989 | 2 | Meeting adjourned for want of quorum.  |
| 34. | 2nd January<br>1990     | 2 | Meeting adjourned for want of quorum.  |
| 35. | 8th January,<br>1990    | 3 | The Committee drafted and finalised its sixth preliminary report with regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, MLA and the  |

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the House on 12-9-87 on phone for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 15-1-90.

The Committee also drafted and finalised its fifth preliminary report in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalu Ram, Ex- MLAs in regard to the obstruction and manhandling of (the then) Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 15-1-90.

The Committee drafted and finalised its third preliminary report in regard to the question of alleged breach of privilege against Shri D.R. Chaudhary, Editor, Printer and Publisher of the Weekly Peeng in regard to publishing libellous matter in its issue dated 26-8-88 making serious allegations of corruption and using very derogatory language against the Hon'ble Members of this House and the Deputy Chief Minister, Shri B.D. Gupta for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 15-1-90.

The Committee also drafted and finalised its second preliminary report with regard to the question of alleged breach of privilege against Sarvshri Paramjit Singh Head Constable Traffic and Surjit Singh, Constable, of Chandigarh police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, MLAs while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 15-1-90.

The Committee drafted and finalised its second preliminary report with regard to the question of alleged breach of privilege against Shri Raghu Yadav, MLA (now Ex-MLA) in regard to the press statement given by him published in the daily National Herald dated 12-3-89 casting reflections on the impartiality of the Hon'ble Speaker for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 15th January, 1990.

36. 24th January, 1990 3

The Committee considered the pending privilege motions.

37. 1st January, 1990 2

Meeting adjourned for want of quorum.

| 1   | 2                   | 3   | 4   |
|-----|---------------------|-----|---|
| 38. | 6th January, 1990   | 4   | The Committee framed its questionnaire for discussion with the Committee of Privileges of Bihar Legislative Assembly.   |
| 39. | 7th February, 1990  | 2   | Meeting adjourned for want of quorum.   |
| 40. | 9th February, 1990  | 2   | Meeting adjourned for want of quorum.   |
| 41. | 10th February, 1990 | 2   | Meeting adjourned for want of quorum.   |
| 42. | 12th February, 1990 | 2   | Meeting adjourned for want of quorum.   |
| 43. | 14th February, 1990 | 2   | Meeting adjourned for want of quorum.   |
| 44. | 15th February, 1990 | 2   | Meeting adjourned for want of quorum.   |
| 45. | 17th February, 1990 | 8   | The Committee considered the pending privilege issues.  |
| 46. | 21st February,      | Nil | Meeting adjourned for want of quorum.   |
| 47. | 9th March, 1990     | 4   | Meeting adjourned for want of quorum.   |
| 48. | 12th March, 1990    | 8   | The Committee drafted and finalised its seventh preliminary report with regard to the question of alleged breach of privilege against Shri Hazari Lal Deputy Superintendent of Police, Jind in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attril, M.L.A. and the House on 12th September, 1987 on phone for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 12th March, 1990.  |
|     |                     |     | The Committee drafted and finalised its sixth preliminary report in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex- MLAs in regard to the obstruction and manhandling of (the then) Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, MLAs while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987 for seeking extension of time for making the final report up to the first sitting upto the next Session and authorised the Chairman to sign and present the report to the House on-12-3-90 |
|     |                     |     | The Committee drafted and finalised its fourth preliminary report in regard to the question of alleged breach of privilege against Shri D.R. Chaudhary, Editor, Printer and Publisher of the Weekly Poonj in regard to publishing libellous matter in its issue dated 26-8-88 making serious allegation of corruption and using very derogatory language against the Hon'ble Members of this House and the  |

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Deputy Chief Minister, Shri B.D. Gupta for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 12-3-90.

The Committee drafted and finalised its third preliminary report with regard to the question of alleged breach of privilege against Sarvshri Paramjit Singh, Head Constable Traffic and Surjit Singh, Constable of Chandigarh police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, M.L.As while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 12-3-90.

The Committee drafted and finalised its third preliminary report with regard to the question of alleged breach of privilege against Shri Raghu Yadav, MLA (now Ex-MLA) in regard to the press statement given by him published in the daily National Herald dated 12-3-89 casting reflections on the impartiality of the Hon'ble Speaker for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 12-3-90.

49. 26th March,  
1990

4 Meeting adjourned for want of quorum.

#### Meetings Adjourned for want of Quorum

The meetings i.e. on 4-7-89, 7-8-89, 14-8-89, 21-8-89, 28-8-89, 27-9-89, 4-10-89, 10-10-89, 27-10-89, 6-11-89, 6-12-89, 27-12-89, 2-1-90, 8-1-90, 24-1-90, 7-2-90, 9-2-90, 10-2-90, 12-2-90, 14-2-90, 15-2-90, 9-3-90, and 26-3-90 were adjourned for want of quorum during under review.

#### Meetings held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given below

|           |                     |
|-----------|---------------------|
| Simla     | 20-7-89             |
| New Delhi | 3-8-89              |
| New Delhi | 27-10-89            |
| New Delhi | 6-2-90              |
| Patna     | 7-2-90              |
| Raxaul    | 9-2-90 &<br>10-2-90 |
| Varanasi  | 12-2-90             |
| Lucknow   | 14-2-90             |
| Ayodhya   | 15-2-90             |
| New Delhi | 17-2-90             |

### Reports Presented

The Chairman of the Committee (Shri Bhagwan Sahai Rawat, MLA) presented the final report of the Committee of privileges to the House on 11-9-89 on the matter in regard to the question of alleged breach of privilege against Shri Rajinder Chaudhary and Shri Sita Ram Jindal in regard to threatening Shri Hira Nand Arya, MLA on phone on 27-5-88 and to sue him damages on account of defamation.

### Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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## BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was constituted on the 16th February, 1989 continued to function upto 3rd September, 1989 when a new Committee was nominated by the Hon'ble Speaker on the 4th September, 1989 and was notified vide notification No. HVS-LA-85/89/34 dated 5th September, 1989. The Committee which was constituted on 4th September, 1989 held one meeting i.e. on 11th September 1989. The names of the Members of the Committee/ Special Invitee and the meeting attended by each Member are given below :-

| Sr. No.         | Name of Member                                      | No. of meeting attended |
|-----------------|---|-------------------------|
| 1               | 2   | 3                       |
| 1.              | Sardar Harmohinder Singh Chatha, Speaker.           | 1                       |
| 2.              | **Ch. Devi Lal, Chief Minister                      | Nil.                    |
| 3.              | Ch. Verender Singh, Parliamentary Affairs Minister. | 1                       |
| 4.              | Shri Suraj Bhan, Revenue Minister.                  | 1                       |
| 5.              | Shri Dhir Pal, Chief Parliamentary Secretary.       | 1                       |
| 6.              | Shri Mohammed Aslam Khan, M.L.A.                    | Nil                     |
| Special Invitee |   |                         |
| 1.              | Ch. Kulbir Singh Malik, Deputy Speaker              | 1                       |

### Report Presented

The following report was presented on the date noted against-

| Sr. No. | Subject of Report   | Date of Presentation  |
|---------|---|-----------------------|
| 1       | 2   | 3                     |
| 1.      | ***Recommendation regarding allocation of time for transaction of Govt. Business for the meetings of the Vidhan Sabha held from 11th to 13th September, 1989 i.e. obituary References Papers to be laid/re- | 11th September, 1989. |

1. laid on the Table of the House, Presentation of Supplementary Estimates (First Instalment) 1989-90 and the report of the Estimates Committee thereon, Presentation of five Preliminary Reports of the Committee of Privileges and extension of time for presentation of final Reports thereon, Presentation, Consideration and adoption of the Report of the Committee of Privileges regarding alleged breach of privilege against Shri Rajinder Chaudhary and Shri Sita Ram Jindal in regard to threatening Shri Hira Nand Arya, M.L.A. on Phone on 27-5-88 and to sue him for damages on account of defamation, leave to introduce and introduction of the Government Bill Discussion and Voting on Supplementary Estimates (First Instalment) 1989-90, Govt. Bills Appropriation Bill, 1989 in respect of Supplementary Estimates (First Instalment) 1989-90.

The Business Advisory Committee, which was constituted on the 4th September, 1989 continued to function upto 9th January, 1990 when a new Committee was nominated by the Hon'ble Speaker on the 10th January, 1990 and was nominated vide notification No. HVS-LA-30/90/4 dated 10th January, 1990. The Committee which was constituted on the 10th January, 1990 held one meeting i.e. 15th January, 1990. The names of the Members of the Committee/Special Invitee and the meeting attended by each Member are given below :-

| Sr. No. | Name of Member                                     | No. of meeting attended |
|---------|--|-------------------------|
| 1       | 2  | 3                       |
| 1.      | Sardar Harmohinder Singh Chatha, Speaker           | 1                       |
| 2.      | Shri B.D. Gupta, Deputy Chief Minister             | 1                       |
| 3.      | Ch. Verender Singh, Parliamentary Affairs Minister | 1                       |
| 4.      | Shri Dhir Pal, Minister of State                   | 1                       |
| 5.      | Shri Suraj Bhan, M.L.A.                            | 1                       |
| 6.      | Shri Mohammad Aslam Khan, M.L.A.                   | Nil                     |

#### Special Invitee

|    |  |   |
|----|--|---|
| 1. | Ch. Kulbir Singh Malik, Deputy Speaker | 1 |
|----|--|---|

## Report Presented

The following report was presented on the date noted against

| Sr. No. | Subject of Report  | Date of Presentation |
|---------|--|----------------------|
| 1.      | Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha held from 15th to 17th January, 1990, i.e. Obituary References, Papers to be laid/re-laid on the Table of the House, Presentation of five Pre-liminary Reports of the Committee of Privileges and extension of time for presentation of the final Reports thereon, discussion on Governor's Address and Voting on Motion of Thanks, Government Bill, Official Resolution | 15th January, 1990   |

The Business Advisory Committee, which was constituted on the 10th January, 1990 continued to function upto 5th March, 1990 when a new Committee was nominated by the Hon'ble. Speaker on the 6th March, 1990 and was notified vide notification No. H.V.S.-L.A.-30/90/15, dated 6th March, 1990.

The Committee which was constituted on 6th March, 1990 held four meetings i.e. on 12th March, 16th March, 19th March, and 20th March 1990. The names of the Members of the Committee/Special Invitee and the meetings attended by each Member are given below :-

| Sr. No.                | Name of Member                           | No. of meetings attended |
|------------------------|--|--------------------------|
| 1                      | 2  | 3                        |
| 1.                     | Sardar Harmohinder Singh Chatha, Speaker | 4                        |
| 2.                     | Shri B.D. Gupta, Deputy Chief Minister   | 4                        |
| 3.                     | Prof. Sampat Singh, Home Minister        | 4                        |
| 4.                     | Shri Dhir Pal Singh, Minister of State   | 4                        |
| 5.                     | Shri Sura Bhan, M.L.A.                   | 1                        |
| 6.                     | Shri Mohammad Aslam Khan, M.L.A.         | Nil                      |
| <b>Special Invitee</b> |  |                          |
| 1.                     | Ch. Kulbir Singh Malik, Deputy Speaker   | Nil                      |



## Report Presented

The following reports were presented on the dates noted against each :—

| Sr. No. | Subject of Reports   | Date of Presentation |
|---------|--|----------------------|
| 1       | 2  | 3                    |
| 1.      | <p>Recommendations regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha held from 12th to 16th March, 1990, 19th, 20th and 29th March, 1990, i.e. Obituary References, Papers to be laid/re-laid on the Table of the House Presentation of Supplementary Estimates (2nd Instalment) 1989-90 and the Report of the Estimates Committee thereon, Presentation of five Preliminary Reports of the Committee of Privileges and extension of time for presentation of final Reports thereon, Discussion and Voting on Supplementary Estimates (2nd Instalment) for the year 1989-90, Presentation of Budget for the year 1990-91, General discussion on Budget for the year 1990-91, Resumption of General discussion on the Budget for the year 1990-91 and reply by the Finance Minister, Discussion and Voting on Demands for Grants on the Budget Estimates for the year 1990-91, Presentation of Assembly Committees Reports, Appropriation Bill in respect of Supplementary Estimates (2nd Instalment) 1989-90, Appropriation Bill in respect of Budget Estimates for the year 1990-91, Government Bills.</p> | 12th March, 1990     |
| 2.      | <p>Recommendations regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha held on 20th and 29th March, 1990 i.e. Papers to be laid on the Table of the House, Presentation of Assembly Committees Reports, Motion under Rule, 84, Government Bills.</p>  | 20th March, 1990     |

## House Committee

The Committee for the year 1989-90, consisting of five members was nominated by the Hon'ble Speaker on 16th May, 1989.

2. Shri Kulbir Singh Malik, Deputy Speaker was the Ex-Officio Chairman of the Committee.

3. The Committee held a total number of 17 meetings.

4. The names of the members and the number of meetings attended by each of them are given in the following table :-

| Sr. No. | Name of the Member  | No. of meetings attended. |
|---------|---|---------------------------|
| 1.      | Ch. Kulbir Singh Malik, Deputy Speaker<br>Ex-Officio Chairman | 16                        |
| *2.     | Shri Piru Ram   | 14                        |
| 3.      | Shri K.L. Bhatia  | 16                        |
| 4.      | Shri Vasu Dev Sharma  | 1                         |
| 5.      | Shri Jai Singh Rana   | 4                         |
| *6.     | Capt. Ajay Singh  | 2                         |

\*Shri Piru Ram, M.L.A. resigned from the membership of the Committee w.e.f. 18-10-1989 on his appointment as Chief Parliamentary Secretary and in his place, Capt. Ajay Singh, M.L.A. was nominated as member of the Committee w.e.f. 4th December, 1989, for the remaining period of the year i.e. 1989-90.

5. The dates of meetings held, the number of the members present and business transacted at each meeting are given below :-

| Sr. No. | Date of meeting. | No. of members present. | Business transacted.   |
|---------|------------------|-------------------------|--|
| 1.      | 2                | 3                       | 4  |
| 1.      | 29th May, 1989.  | 4                       | <p>(i) The Secretary welcomed the members of the Committee and explained to them the scope and functions of the Committee.</p> <p>(ii) The Committee reviewed the steps taken for the improvement of the functioning of the MLAs Hostel and decided that the present rate of Rs. 21/- per day per room charged from other than the MLAs be enhanced to Rs. 30/- per day per room.</p> <p>(iii) The Committee also decided that no room should be allotted to any member until and unless the occupation register placed at the Reception of MLAs Hostel is signed by the member.</p> |

| 1                  | 2 | 3   | 4   |
|--------------------|---|---|---|
| 2. 5th June, 1989  | 3 | The Committee discussed the steps taken for the improvement of the working of the M.L.As Hostel and Flats and desired/decided as under:--   | <ul style="list-style-type: none"> <li>(i) That if any room attendant in future found without uniforms on duty, his name be sent to the Secretary, for taking necessary disciplinary action.</li> <li>(ii) That no person should be allowed to stay in the MLAs Hostel in the name of M.L.A. except his/her blood relation.</li> <li>(iii) That the Hospitality Organisation, Department, Haryana be requested to display the menu in each room for the convenience of the members.</li> <li>(iv) List of the revised room rent be displayed at the Reception Counter of the MLAs Hostel for the convenience of the Hon'ble Members.</li> <li>(v) That the Engineer-in-Chief, PWD (B&amp;R), Haryana Chandigarh may be asked to appear before the Committee in its next meeting for discussing the matter relating to the installation of desert coolers in the MLAs Hostel.</li> </ul> |
| 3. 12th June, 1989 | 3 | <ul style="list-style-type: none"> <li>(i) A communication received from Shri R.A. Goel, Engineer-in-Chief, P.W.D. (B&amp;R) Branch regarding showing his inability to attend the meeting of the Committee was placed before the Committee and the Committee acceded to the request made therein.</li> <li>(ii) The Committee held discussion with the Chief Engineer, Buildings, Haryana on the estimates submitted by PWD (B&amp;R) Branch for the installation of desert coolers in the rooms of M.L.As Hostel. The Committee was of the view that the price of the coolers is too much and the same should be less.</li> </ul> <p data-bbox="434 1164 953 1298">After detailed discussion, the Committee directed the representatives of PWD (B&amp;R) Branch to revise the estimates and submit the same to the Vidhan Sabha Secretariat within two or three days and the Chief Engineer Buildings promised to submit the same within two or three days.</p> <ul style="list-style-type: none"> <li>(iii) The Committee allotted the Motor Garage No. 5 to Shri Kanti Parkash Bhalla, M.L.A. by draw of lots.</li> </ul> |   |
| 4. 20th June, 1989 | 3 | <ul style="list-style-type: none"> <li>(i) The revised estimates of Rs. 1,64,590/- for the installation of the desert coolers in the rooms of M.L.As Hostel was placed before the Committee and the Committee approved the same.</li> <li>(ii) The Committee decided that the Government may be requested to create a post of Water Carrier in the M.L.As Hostel for filling the desert coolers with water.</li> </ul>  |   |
| 5. 27th June, 1989 | 3 | (i) Resumption of discussion on the steps taken for the improvement of the working of the M.L.As Hostel and Flats.  |   |

| 1   | 2   | 3 | 4  |
|-----|---|---|--|
|     |   |   | (ii) The Committee decided that the Black and White Television be replaced by a coloured Television set as the same is not giving proper service and remains most of the time out of order.  |
| 6.  | 7th July, 1989<br>(Haryana Bhawan<br>New Delhi) | 3 | The Committee discussed with the Special Representative-cum-Commissioner, Haryana Bhawan and the Director, Hospitality Organisation on the following points—<br>(i) Enhancement of Room Rent in Haryana Bhawan, New Delhi.<br>(ii) Regarding allotment of rooms in Haryana Bhawan, New Delhi to M.L.As and the Committee Members.<br>(iii) Regarding catering and cleanliness arrangements in Haryana Bhawan, New Delhi.   |
| 7.  | 11th July, 1989                                 | 2 | Discussion in respect of the steps taken for the improvement of the working of the M.L.As Hostel.  |
| 8.  | 18th July, 1989                                 | 4 | Discussion in respect of the steps taken for the improvement of the working of the M.L.As Hostel.  |
| 9.  | 25th July, 1989                                 | 4 | (i) The Committee discussed with the Chief Secretary to Government, Haryana regarding discretionary quota in respect of allotment of rooms by special Representative-cum-Commissioner, Haryana Bhawan, New Delhi and reservation of rooms for the Committees of Haryana Vidhan Sabha in Haryana Bhawan, New Delhi.<br>(ii) The Committee decided that the Hon'ble lady member Smt. Vidya Beniwal be requested to take over the possession of Flat No. 24 within 15 days otherwise allotment of flat in her name will be cancelled and the same will be allotted to some other M.L.A. |
| 10. | 1st August, 1989                                | 3 | (i) The Committee went through the draft rules for regulating the use of accommodation in the Legislators Hostel.<br>(ii) The Committee also decided to hold its next meeting on 11th August, 1989 at Mussoorie and on 13th August, 1989 at Haridwar.  |
| 11. | 10th August, 1989                               | 3 | The Committee discussed the steps taken for the improvement of the M.L.As Hostel.  |
| 12. | 11th August, 1989<br>(Mussoorie)                | 3 | The Committee partly considered the draft rules for allotment of accommodation in M.L.As Hostel.   |
| 13. | 13th August, 1989<br>(Haridwar)                 | 3 | The Committee further considered the draft rules for allotment of accommodation in M.L.As Hostel.  |
| 14. | 5th September, 1989                             | 3 | The Committee allotted the rooms to the members in the M.L.As Hostel for the duration of the Assembly Session commencing from 11th September, 1989.  |

| 1   | 2                   | 3 | 4   |
|-----|---------------------|---|---|
| 15. | 18th December, 1989 | 2 | The Committee discussed the steps taken for the improvement of the M.L.As Hostel and decided that the bell system in the rooms of M.L.As Hostel on the pattern of Haryana Bhawan, New Delhi be also made.   |
| 0   |                     |   |   |
| 16. | 2nd January, 1990   | 4 | The Committee discussed the steps taken for the improvement of the working of the M.L.As Hostel.  |
| 17. | 9th January, 1990   | 3 | <p>(i) The Committee orally examined the representatives of the P.W.D. (B&amp;R) and Hospitality Organisation, Haryana with regard to the improvement of the working of the M.L.As Hostel concerning to their departments.</p> <p>(ii) The Committee allotted the M.L.As Flat No. 25 to Shri Ram Bilas, Sharma, M.L.A. by draw of lots.</p> |

### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### Library Committee Review 1989-90

The Committee consisting of Six members was nominated by the Hon'ble Speaker on 16th May, 1989 for the year 1989-90. Shri Kailash Chand Sharma, a member of the Committee was appointed as Chairman. Master Shiv Parshad and Shri Ashok Kumar M.L.As were nominated as Special invitees to serve on the Library Committee on 31-7-1989 and 6-3-1990 respectively for the remaining period of the year 1989-90.

The names of the members, Special invitees of the Committee and the number of meetings attended by each of them out of the total number of 33 meetings (this number includes the four meetings in which business could not be transacted for want of quorum) held during the period under review, are given below :-

| Sr. No. | Name of the Member                   | No. of meetings attended |
|---------|--------------------------------------|--------------------------|
| 1.      | Shri Kailash Chand Sharma, Chairman  | 25                       |
| 2.      | Shri Balbir Paul Shah, Member        | 8                        |
| 3.      | Shri Surinder Kumar Madan, Member    | 23                       |
| 4.      | Shri Harpal Singh, Member            | 26                       |
| 5.      | Smt. Jasma Devi, Member              | —                        |
| 6.      | Miss Maydhaavi Qirri, Member         | —                        |
| 7.      | Master Shiv Parshad, Special Invitee | 19                       |
| 8.      | Shri Ashok Kumar, Special Invitee    | 1                        |

The Committee selected the publications on different subjects. The value of the publications purchased during the year including the cost of newspapers/magazines etc. was Rs. 36,112.55. In addition to its Government publications worth Rs. 10,500 were also purchased.

The Committee also undertook a study tour to the States of Tripura, Meghalaya, Sikkim and discussed the matters of common interest with counter-part committees/officers. The Committee also studied the functioning of Libraries there and also the procedure adopted for the selection of books etc. of the respective Legislative Libraries.

#### Meetings held and Business Transacted

Details regarding the dates of meetings held, number of members

present and business transacted, in each meeting, are given below :-

| Sr. No. | Date      | Number of Members including Special Invitees Present | Business transacted   |
|---------|-----------|--|---|
| 1.      | 7-6-1989  | 1  | No Business could be transacted for want of quorum.   |
| 2.      | 14-6-1989 | 2  | The Research Officer, Haryana Vidhan Sabha welcomed the members of the Committee and explained to them the Scope and functions of the Library Committee.<br>The Committee also recommended five books for the Library.  |
| 3.      | 20-6-1989 | 2  | The Committee recommended four books for the Library.   |
| 4.      | 28-6-1989 | 2  | (i) The Committee selected three books for the Library.<br>(ii) The Committee decided to invite quotations from all the booksellers & publishers for purchasing the books on subsidised rates.<br>(iii) The Committee also decided to continue the Newspapers/Magazines already being purchased for the Library.            |
| 5.      | 5-7-1989  | 1  | No business could be transacted for want of quorum.   |
| 6.      | 11-7-1989 | 4  | (i) The Committee selected two books for the Library.<br>(ii) The Committee decided to undertake a study tour to the State of Sikkim and Darjeeling w.e.f. 16th August, 1989, for a period of nine days.  |
| 7.      | 19-7-1989 | 4  | The Committee selected three books for the Library. The Committee also decided to purchase a full set (15 Volumes) of Manual of Central Acts and Important Rules-A Compilation of Bare Acts of Rules for the use of Library.  |
| 8.      | 26-7-1989 | 3  | The Committee selected two books for the Library.   |
| 9.      | 2-8-1989  | 5  | (i) The Committee selected two books for the Library.<br>(ii) The Committee decided to postpone its proposed tour to Sikkim State and Darjeeling commencing from 16th August, 1989 due to bad weather in that area. The Committee further decided to undertake the said tour after the Monsoon Session of the Vidhan Sabha. |

| 1                   | 2   | 3 | 4   |            |     |                     |     |              |   |
|---------------------|---|---|---|------------|-----|---------------------|-----|--------------|---|
| 10.                 | 16-8-1989                                     | 4 | (i) The Committee selected a book "Privileges Digest" published by Lok Sabha Secretariat.<br>(ii) The Committee recommended to purchase a complete set of A.L.R. from 1952 to 1967 for the Library.<br>(iii) The Committee also recommended to purchase a Map of World, India and Haryana State for the Library.<br>(iv) The Committee also approved rebate offered by the various booksellers while purchasing the books for the Library as under :—<br><table style="margin-left: 40px;"> <tr> <td>1. English</td> <td>10%</td> </tr> <tr> <td>2. Hindi/Urdu books</td> <td>15%</td> </tr> <tr> <td>3. Law books</td> <td>whatever discount decided after negotiations.</td> </tr> </table> | 1. English | 10% | 2. Hindi/Urdu books | 15% | 3. Law books | whatever discount decided after negotiations. |
| 1. English          | 10%   |   |   |            |     |                     |     |              |   |
| 2. Hindi/Urdu books | 15%   |   |   |            |     |                     |     |              |   |
| 3. Law books        | whatever discount decided after negotiations. |   |   |            |     |                     |     |              |   |
| 11.                 | 23-8-1989                                     | 3 | The Committee selected two books for the Library.   |            |     |                     |     |              |   |
| 12.                 | 30-8-1989                                     | 1 | No business could be transacted for want of quorum.   |            |     |                     |     |              |   |
| 13.                 | 20-9-1989                                     | 3 | The Committee selected three books for the Library.   |            |     |                     |     |              |   |
| 14.                 | 26-9-1989                                     | 2 | The Committee selected three books for the Library.   |            |     |                     |     |              |   |
| 15.                 | 3-10-1989                                     | 3 | (i) The Committee selected a book 'Govind Ballabh Pant' written by Subhash C. Kashyap for the Library.<br>(ii) The Committee also confirmed the proceedings of the meeting held on 26-7-1989, 2-8-1989 and 23-8-1989.   |            |     |                     |     |              |   |
| 16.                 | 11-10-1989                                    | 4 | The Committee selected a book 'People Legislature Law Making' written by Dr. K.N. Baisya for the Library.   |            |     |                     |     |              |   |
| 17.                 | 18-10-1989                                    | 4 | The Committee selected a book for the Library.  |            |     |                     |     |              |   |
| 18.                 | 26-10-1989                                    | 4 | The Committee selected a book 'Philosophy for the common man' written by Ram Gopal Gaur for the Library.  |            |     |                     |     |              |   |
| 19.                 | 2-11-1989                                     | 3 | The Committee finalized its study tour programme to the States of Tripura, Mizoram and Sikkim w.e.f. 18th to 30th December, 1989.   |            |     |                     |     |              |   |
| 20.                 | 27-11-1989                                    | 2 | No business could be transacted for want of quorum.   |            |     |                     |     |              |   |
| 21.                 | 6-12-1989                                     | 5 | (i) The Committee selected two books for the Library.   |            |     |                     |     |              |   |



1 2 3

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- (ii) The Committee decided to proceed on study tour to the States of Tripura, Mizoram and Sikkim w.e.f. 27th December, 1989 instead of 18th December, 1989 as decided earlier.
22. 13-12-1989 3
- (i) The Committee selected two books for the Library.
- (ii) The Committee changed the dates and States of study tour earlier decided by it due to discontinuation of Air service from Agartala to Aizawal and Aizawal to Silchar and change in Air Timings because of winter season. Now the committee decided to undertake the study tour to the States of Tripura, Meghalaya and Sikkim w.e.f. 29th December, 1989.
23. 19-12-1989 2
- (i) The Committee selected a book "Constitutional Law of India Vol. 2nd" written by Editor-in-Chief M. Hidayatullah.
- (ii) The Committee changed dates and State of study tour earlier decided by it and desired that the necessary permission of the Hon'ble Speaker may be obtained for change in dates and State.
- (iii) The Committee also decided to hold its next meeting on 29th December, 1989 at Haryana Bhawan, New Delhi.
24. 29-12-1989 4
- The Committee framed the questionnaire to be discussed with the Sister Committee of the States of Tripura, Meghalaya and Sikkim Legislative Assemblies.
25. 31-12-1989 3
- The Committee changed its tour programme on account of the change of the flight of the Indian Airlines and decided to leave Agartala on the morning of 2nd January, 1990 and hold its meeting with the Sister Committee of the Tripura Legislative Assembly on 1st instant. The Committee also decided to stay at Guwahati for a day enroute to Shillong.
26. 1-1-1990 3  
(Circuit House, Agartala)
- The Committee was welcomed by the Secretary, Tripura Legislative Assembly and discussed the matters of common interest. The Committee also studied the functioning of Library there and also the procedure of selection of books.
27. 3-1-1990 3  
(Meghalaya Legislative Assembly, Shillong)
- The Chairman Meghalaya Legislative Assembly welcomed the Members of the Library Committee of Haryana Vidhan Sabha and discussed the matters of common interest with them. The Committee also studied the functioning of the Library Committee there and the procedure adopted for the selection of books. The Committee then went round the Library.
28. 6-1-1990 3  
(Sikkim)
- The Speaker, Legislative Assembly, Sikkim welcomed the Members of the Library Committee of Har-

| 1   | 2  | 3 | 4   |
|-----|--|---|---|
|     | Legislative Assembly, Gangtok)           |   | yana Vidhan Sabha and discussed the matters of common interest with them.   |
| 29. | 10-1-1990<br>(Haryana Bhawan, New Delhi) | 3 | The Committee reviewed the proceedings of the meetings of the Committee during its tour to other States.                              |
| 30. | 24-1-1990                                | 4 | The Committee selected a book 'Delhi' written by Khuswant Singh for the Library.  |
| 31. | 6-2-1990                                 | 3 | The Committee selected a book 'Politics of influence, violence and pressure groups', written by Shri Verinder Grover for the Library. |
| 32. | 15-2-1990                                | 4 | The Committee selected three books for the Library.   |
| 33. | 7-3-1990                                 | 5 | The Committee selected four books for the Library.  |

### Committee on Petitions

1. (i) The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker and notified on the 21st February, 1989 for the sixth Session of the Seventh Vidhan Sabha (February, 1989) under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

(ii) Shri Atma Ram Godara, M.L.A. on his appointment as Chairman Haryana Bureau of Public Enterprises resigned from the Membership of the Committee with effect from the 8th August, 1989 vide notification No: Pet-C-1/88-89/29, dated the 11th August 1989.

(iii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iv) The Committee held 6 meetings in all, 4 meetings at Chandigarh and 2 meetings outside Chandigarh. The names of the Members of the Committee and the number of meetings attended by each one of them are given below :-

| Sr. No. | Name of the Member                     | No. of meetings attended |
|---------|--|--------------------------|
| 1.      | Ch. Kulbir Singh Malik, Deputy Speaker | 6                        |
| 2.      | Sh. Bhagwan Sahai Rawat, M.L.A.        | 4                        |
| 3.      | Sh. Atma Ram Godara, M.L.A.            | 2                        |
| 4.      | Sh. Durga Dutt Attri, M.L.A.           | 5                        |
| 5.      | Sh. Surinder Kumar Madan, M.L.A.       | 6                        |

(v) Meetings held and business transacted

The details showing the dates of the meetings held, the number of members present and the business transacted at each meeting are given below :-

| Sr. No. | Date of meetings | Number of Members present | Business Transacted |
|---------|------------------|---------------------------|---------------------|
| (1)     | (2)              | (3)                       | (4)                 |

|    |                  |   |  |
|----|------------------|---|--|
| 1. | 11th April, 1989 | 5 | The Committee informally discussed the agenda for the 11th April, 1989 and scrutinised the recommendations/amendments sponsored by the Committee on Petitions in the meeting held on 30-4-1984 for consideration by the Rules Committee/incorporating in the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly. |
|----|------------------|---|--|

| 1  | 2                 | 3 | 4   |
|----|-------------------|---|---|
| 2. | 26th May, 1989    | 3 | Consideration of the question of enlargement of the scope and functions of the Committee.   |
| 3. | 1st August, 1989  | 3 | 1. The Committee studied the Rules pertaining to the Committee on Petitions of Andhra Pradesh Legislative Assembly and examined some of them. They also decided that the remaining Rules will be examined in one of its next meetings.<br>2. The Committee decided to hold its next meeting on the 10th August, 1989 at Chandigarh and 11th and 13th August, 1989 at Mussoorie and Haridwar respectively. |
| 4. | 10th August, 1989 | 5 | Informal discussion in respect of agenda fixed for meetings at Mussoorie and Haridwar.  |
| 5. | 11th August, 1989 | 4 | Consideration of the question of enlargement of the scope and functions of the Committee and partly went through the Rules relating to the Committee on Petitions of the Andhra Pradesh Legislative Assembly at Ekant-Bhawan, Mussoorie.  |
| 6. | 13th August, 1989 | 4 | Consideration of the question of enlargement of the scope and functions of the Committee and partly went through the Rules relating to the Committee on Petitions of the Andhra Pradesh Legislative Assembly at Circuit House, Haridwar.  |

2. (i) The Committee consisting of five members of the Vidhan Sabha was nominated for the Sixth Session of Eighth Vidhan Sabha for the September Session, 1989 by the Hon. Speaker under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on the 11th September, 1989.

(ii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iii) The Committee held only 3 meetings in all at Chandigarh. The names of the Members of the Committee and the number of meetings attended by each one of them are given below :-

| Sr. No. | Name of the Member                     | No. of meetings attended |
|---------|--|--------------------------|
| 1.      | Ch. Kulbir Singh Malik, Deputy Speaker | 3                        |
| 2.      | Sh. Bhagwan Sahai Rawat, M.L.A.        | —                        |
| 3.      | Sh. Durga Dutt Atri, M.L.A.            | 2                        |
| 4.      | Sh. Surinder Kumar Madan, M.L.A.       | 2                        |
| 5.      | Sh. Tej Chand, M.L.A.                  | —                        |

(iv) Meetings held and business transacted

The details showing the dates of the meetings held, the number of members present and the business transacted at each meeting are given below :-

| Sr. No. | Date of meeting     | Number of Members Present | Business Transacted  |
|---------|---------------------|---------------------------|--|
| 1       | 2                   | 3                         | 4  |
| 1.      | 18th December, 1989 | 2                         | Consideration of the question of enlargement of the scope and functions of the Committee.  |
| 2.      | 2nd January, 1990   | 2                         | Consideration of the question of enlargement of the scope and functions of the Committee.  |
| 3.      | 9th January, 1990   | 3                         | 1. Consideration of the question of enlargement of the scope and functions of the Committee.<br>2. Postponement of study tour to the States of Gujarat, Madhya Pradesh and Orissa. |

No Committee on Petition was nominated for the January Session, 1990 and March Session, 1990.

(v) Proceedings

A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha.

(vi) Meetings held at places other than Chandigarh.

| Sr. No. | Place                        | Date of meeting   |
|---------|------------------------------|-------------------|
| 1.      | Mussoorie<br>(See Sr. No. 3) | 11th August, 1989 |
| 2.      | Haridwar<br>(See Sr. No. 4)  | 13th August, 1989 |